



IN-GJ34593781522537X



सत्यमेव जयते

INDIA NON JUDICIAL Government of Gujarat Certificate of Stamp Duty

Certificate No. : IN-GJ34593781522537X

Certificate Issued Date : 08-Jan-2025 04:25 PM

Account Reference : IMPACC (AC)/ gj13336111/ GULBAI TEKRA/ GJ, AH

Unique Doc. Reference : SUBIN-GJGJ1333611181882723336092X

Purchased by : NIRUPAMA CORPORATION PROP SURESHBHAI J THAKKAR HUF

Description of Document : Article 4 Affidavit

Description : AFFIDAVIT

Consideration Price (Rs.) : 0
(Zero)

First Party : NIRUPAMA CORPORATION PROP SURESHBHAI J THAKKAR HUF

Second Party : Not Applicable

Stamp Duty Paid By : NIRUPAMA CORPORATION PROP SURESHBHAI J THAKKAR HUF

Stamp Duty Amount (Rs.)

300 V4 08 JAN 2025
(Three Hundred only)



SHITAL D. PATEL
NOTARY
GOVT. OF INDIA

08 JAN 2025



0029640430

Disclaimer

1. The authenticity of this stamp certificate should be verified at www.indiastamp.com or using a Stamp Mobile App of Government of India.

2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.

3. The term of checking the legitimacy of this certificate is 2 years only.

4. In case of any discrepancy please refer to the Competent Authority.



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NOTICE

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- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/Centre.

મુખ્યના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcllestamp.com દ્વારા અથવા સ્ટોક હોલ્ડિંગની "ઈ-સ્ટેમ્પિંગ" મોબાઇલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કોઈપણ ફેરફાર અમાલ્ય છે અને તે મૂંજદારી ગુણી બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિચ્છેદન કરવાવ તો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત ત્રણસારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઇલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની સલાહત લેવી.

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

January 8, 2025

To,

The Liquidator,

Mr. Pirakin Shah

A/201 Siddhi Vinayak Towers, Next to Kataria House, Off S.G. Highway,

Makarba, Ahmedabad -380051, Gujarat, India

From

Nirupama Corporation

30/A, Shiv Shakti Estate, B/H, Prince Hotel,

Narol Char Rasta, Narol,

Ahmedabad, Gujarat 382405

Subject: Submission of proof of claim in respect of the liquidation of H.V. Synthetics Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,



Nirupama Enterprise hereby submits this proof of claim in respect of the liquidation of H.V. Synthetics Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR (If an INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL.)	NIRUPAMA CORPORATION (PRO.- SURESHMAI JIJU-KAUTA)
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Address: 30/A, Shiv Shakti Estate, B/H, Prince Hotel, Narol Char Rasta, Narol, Ahmedabad, Gujarat 382405 Email:- sureshthakuram@gmail.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM.	Total amount of claim is Rs. 1,73,12,637.00/- (Rs. One cores Seventy Three lakhs Twelve Thousand Six Hundred Thirty Seven Only) The above amount of claim is inclusive of Rs. 57,67,023.00 against non-payment for supply of Goods, Rs. 1,35,48,214.00 on account of Late Payment charges @18% and Rs. 400 on account of Cheque Return charges till the Liquidation Commencement date i.e. 11 th December 2024.
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Please find attached the following Annexure to substantiate our claim 1. Statement of Total Outstanding Due of Nirupama enterprise as on

FOR, NIRUPAMA CORPORATION

SURESH J. THAKUR (HUF)

[Signature]
K...

		<p>11th December, 2024 marked as "Annexure A"</p> <p>2. Confirmation of Accounts letter written by Nirupama Corporation to H.V. Synthetics Private Limited dated 01.04.2016, 01.02.2017, 01.04.2017, 01.10.2017 marked as "Annexure B"</p>
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	NONE
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Debt arose on account of default amount of Trading of Gery Cloths. Late payment charges and Cheque return charges. The corporate debtor had made some part payment till 11 th June 2016 after that has not paid any amount till the Liquidation commencement date i.e. 11 th December 2024
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NONE
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NONE
8A.	WHETHER SECURITY INTEREST BELONGS TO	NOT APPLICABLE
9.	DETAILS OF ASSIGNMENT OR TRANSFER OF DEBT IN ITS FAVOUR	NONE



FOR NIRUPAMA CORPORATION
 KARTHICK J. THANGAR (HUF)

(Signature)
 Karta/Proprietor



10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Bank Name: Nutan Nagarik Sahakar Bank Account No-019111500001483 Account Type- Current Account IFSC Code - NNSH0128019
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM.	List of Documents a) Statement of Interest Calculation in "Annexure A" b) Confirmation of Account letter written by Nirupama Corporation to H.V. Synthetics Private Limited(duly confirmed by CD) dated marked as "Annexure B"

Signature of operational creditor or person authorised to act on his behalf

Name in BLOCK LETTERS

SURESHBHAI J. THAKKAR (HUF)

Position with or in relation to creditor

PROPRIETOR

Address of person signing

C4-MANDIR APPARTMENT, JODHPUR CROSS ROAD, SATELLITE, AHMEDABAD-380015.

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)

[Handwritten Signature]
Karta/Proprietor





AFFIDAVIT

I, Sureshbhai Jagjivandas Thakkar, currently residing at C-1, Masjid Apartments, Jodhpur Cross Road, Satellite, Ahmedabad, Gujarat 380015, do solemnly affirm and state as follows:-

1. The above named corporate debtor was, at liquidation commencement date, that is, the 11th day of December 2024 and still is, justly and truly indebted to me in the sum of Rs. 1,73,12,037.00 for non-payment for supply of Goods along with Late Payment charges @18% and on account of Cheque Return charges.
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - a) Statement of Total Outstanding Due of Nirupama enterprise as on December 11th, 2024 marked as "Annexure A"
 - b) Confirmation of Accounts letter written by Nirupama Corporation to H.V. Synthetics Private Limited dated 01.04.2016, 01.02.2017, 01.04.2017, 01.10.2017 marked as "Annexure B"
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
4. In respect of the said sum or any part thereof, I have not, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: Nil.

Solemnly, affirmed, at Ahmedabad on 8th day, the Wednesday day of January, 2025

Before me,

Notary / Oath Commissioner

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
Deponent's signature
Director/Proprietor

VERIFICATION

I, Sureshbhai J. Thakkar(HUF) the Deponent hereinabove, do hereby verify and affirm that the contents of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at Ahmedabad on this 8th day of January 2025.

NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)
Suresh J. Thakkar
Deponent's signature/Proprietor



**SOLEMNLY AFFIRMED
BEFORE ME**

S. D. Patel
SHITAL D. PATEL
NOTARY
GOVT. OF INDIA





आधार

भारत सरकार

Unique Identification Authority of India

नॉपडोनी ओळख / Enrollment No.: 2091/17333/00469

To
 धरत सुरेश जगज्जवन्दास
 Thakkar Suresh Jagjivandas
 8/0 Thakkar Jagjivandas Kherandas
 C-4, 2nd floor apartment, 1st, gold coin complex,
 Jodhpur char rasta satellite
 Ahmedabad City
 Manekbag
 Ahmedabad City Ahmedabad
 Gujarat 380015
 9376016111

सुरेश जगज्जवन्दास

8/0 Thakkar Jagjivandas



MD086641882FH



तुमारे आधार नंबर / Your Aadhaar No. :

2133 9335 0331

माझे आधार, मारी ओळख



धरत सुरेश जगज्जवन्दास
 Thakkar Suresh Jagjivandas
 जन्म तारीख / DOB : 09/02/1989
 पुरुष / Male

2133 9335 0331



माझे आधार, मारी ओळख

FOR, NIRUPAMA CORPORATION
 SURESH J. TRAKKAR (H.O.)

Suresh J. Trakkar
 Karta/Proprietor



નિર્દેશ

- આધાર ઓળખનું પ્રમાણ છે. નાગરિકતાનું નહિ.
- ઓળખનું પ્રમાણ ઓનલાઇન ઓથેન્ટિકેશન દ્વારા પ્રાપ્ત કરો.

INFORMATION

- Aadhaar is proof of identity, not of citizenship.
- To establish identity, authenticate online.



- આધાર દેશભરમાં માન્ય છે.
- આધાર ભવિષ્યમાં સરકારી અને બિન-સરકારી સેવાઓને લાભ મેળવવામાં ઉપયોગી થશે.
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.



આધાર
 સરનામું
 સુ/૦ ૬૬૬૬ જગજીવનસાહુ
 કરસનદાસ, સી-૨, મીડિયર અપાર્ટમેન્ટ,
 ૧૧/૧૦૨, ગોલ્ડ કોલ્ડ કોમ્પ્લેક્સ,
 જોધપુર રોડ એન્ડ બેંકોવોડ,
 અમદાવાદ સદર, અમદાવાદ,
 ગુજરાત, ૩૮૦૦૧૬

Address:
 SU Thakkar Jagjivandas
 Karandas, C-2, mndr apartment,
 11/102, gold cold complex, jodhpur
 char road, bankovad, Ahmedabad
 City, Ahmedabad, Gujarat,
 Gujarat, 380016

2133 9335 0331



FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
Karta/Proprietor



for, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor

Annexure A

NIRUPAMA CORPORATION				
LATE PAYMENT INTEREST CHARGES				
01.11.2017 TO 11.12.2024				
Month	Days	Opening Balance	Interest	Closing Balance
Nov-17	30	4853854	71807	4925461
Dec-17	31	4925461	75299	5000760
Jan-18	31	5000760	76450	5077210
Feb-18	28	5077210	70107	5147318
Mar-18	31	5147318	78690	5226008
Apr-18	30	5226008	77316	5303324
May-18	31	5303324	81075	5384400
Jun-18	30	5384400	79660	5454059
Jul-18	31	5454059	83533	5547592
Aug-18	31	5547592	84810	5632402
Sep-18	30	5632402	83329	5715731
Oct-18	31	5715731	87380	5803111
Nov-18	30	5803111	85854	5888965
Dec-18	31	5888965	90029	5978994
Jan-19	31	5978994	91405	6070399
Feb-19	28	6070399	83821	6154220
Mar-19	31	6154220	94084	6248304
Apr-19	30	6248304	92441	6340744
May-19	31	6340744	96935	6437679
Jun-19	30	6437679	95242	6532922
Jul-19	31	6532922	99873	6632795
Aug-19	31	6632795	101400	6734195
Sep-19	30	6734195	99629	6833824
Oct-19	31	6833824	104473	6938297
Nov-19	30	6938297	102649	7040946
Dec-19	31	7040946	107640	7148586
Jan-20	31	7148586	109285	7257871
Feb-20	29	7257871	103797	7361669
Mar-20	31	7361669	112543	7474211
Apr-20	30	7474211	110577	7584789
May-20	31	7584789	115954	7700743
Jun-20	30	7700743	113929	7814671
Jul-20	31	7814671	119468	7934139
Aug-20	31	7934139	121295	8055434
Sep-20	30	8055434	119176	8174610
Oct-20	31	8174610	124971	8299581
Nov-20	30	8299581	122788	8422369
Dec-20	31	8422369	128758	8551128
Jan-21	31	8551128	130727	8681855
Feb-21	28	8681855	119881	8801736
Mar-21	31	8801736	134558	8936294
Apr-21	30	8936294	132208	9068502
May-21	31	9068502	138636	9207138
Jun-21	30	9207138	136215	9343353
Jul-21	31	9343353	142838	9486191

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor

Aug-21	31	9486191	145022	9631213
Sep-21	30	9631213	142489	9773702
Oct-21	31	9773702	149417	9923119
Nov-21	30	9923119	146808	10069927
Dec-21	31	10069927	153946	10223873
Jan-22	31	10223873	156299	10380172
Feb-22	28	10380172	143332	10523504
Mar-22	31	10523504	160880	10684384
Apr-22	30	10684384	158070	10842454
May-22	31	10842454	165756	11008210
Jun-22	30	11008210	162861	11171071
Jul-22	31	11171071	170780	11341851
Aug-22	31	11341851	173390	11515241
Sep-22	30	11515241	170362	11685604
Oct-22	31	11685604	178646	11864249
Nov-22	30	11864249	175526	12039775
Dec-22	31	12039775	184060	12223835
Jan-23	31	12223835	186874	12410709
Feb-23	28	12410709	171370	12582079
Mar-23	31	12582079	192351	12774430
Apr-23	30	12774430	188992	12963421
May-23	31	12963421	198181	13161602
Jun-23	30	13161602	194720	13356322
Jul-23	31	13356322	204187	13560509
Aug-23	31	13560509	207309	13767817
Sep-23	30	13767817	203688	13971505
Oct-23	31	13971505	213592	14185097
Nov-23	30	14185097	209862	14394959
Dec-23	31	14394959	220065	14615024
Jan-24	31	14615024	223430	14838454
Feb-24	29	14838454	212210	15050664
Mar-24	31	15050664	230090	15280754
Apr-24	30	15280754	226071	15506825
May-24	31	15506825	237063	15743889
Jun-24	30	15743889	232923	15976812
Jul-24	31	15976812	244248	16221060
Aug-24	31	16221060	247982	16469042
Sep-24	30	16469042	243652	16712694
Oct-24	31	16712694	255498	16968192
Nov-24	30	16968192	251036	17219228
11-12-2024	11	17219228	93408	17312637

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (DUF)


Karta/Proprietor

Annexure B

To: H.V. SYNTHETICS PVT. LTD.
225/2 P.H. NO. 5
SARKHEJ-NAROL HIGHWAY ROAD
(NEAR NEW KASHIRAM MILLS
B/H, ASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD-382405

From: NIRUPAMA CORPORATION
30/A, SHIV SHAKTI ESTATE,
B/H, HOTEL PRINCE, NEAR V. TRANS
NAROL CHAR RASTA, NAROL,
AHMEDABAD

MIS :- 65

Dear Sir/Madam,

Date: 1-Apr-2016

Sub: Confirmation of Accounts
1-Apr-2015 to 31-Mar-2016

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
15-Dec-2015	Sales - T.F-031/15-16	8,30,650.00			
9-Jan-2016	Sales - T.F-033/15-16	8,42,184.00			
1-Jan-2016	Sales - T.F-035/15-16	4,11,558.00			
10-Jan-2016	Sales - T.F-037/15-16	3,88,160.00			
5-Feb-2016	Sales - T.F-038/15-16	8,30,332.00			
11-Feb-2016	Sales - T.F-040/15-16	8,32,662.00			
20-Feb-2016	Sales - T.F-041/15-16	4,21,615.00			
28-Feb-2016	Sales - T.F-043/15-16	4,43,915.00			
31-Mar-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV/A/001-15-16 FOR DECEMBER'15	6,955.00			
		RS. 18,122.00			
		RS. 18,122.00			

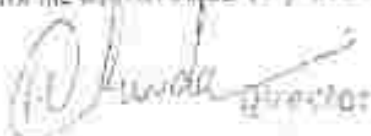
FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor

Closing Balance

RS. 18,122.00
RS. 18,122.00

For H.V. Synthetics (P) Ltd.


Director

FOR, NIRUPAMA CORPORATION
PRO SURESH J. THAKKAR (HUF)


Proprietor

2016 04 01 11:23:00

MIS : H

To : H.V.SYNTHETICS PVT.LTD.
225/2, N.H. NO.6
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS
B/H,ASOPALAV HOTEL
NAROL CHAR RASTA,NAROL
AHMEDABAD-382405

From: NIRUPAMA CORPORATION
30/A,SHIV SHAKTI ESTATE,
B/H,HOTEL PRINCE,NEAR V.TRANS
NAROL CHAR RASTA,NAROL
AHMEDABAD

Dear Sir/Madam,

Dated: 31-May-2016

**Sub: Confirmation of Accounts
1-Apr-2016 to 31-May-2016**

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2016	Opening Balance	50,18,122.00			
30-Apr-2016	Interest BEING LATE PAYMENT INTEREST RECEVABLE AS PER DEBIT NOTE NO.HV/A/001-16-17 DATE 30/04/2016	20,938.00			
17-May-2016	Bank CHQ.RETURN CHQ.NO.648455 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH.	5,90,830.00	11-May-2016	Bank CHQ.NO.000029 BANK OF BARODA RECEIVED LATE PAYMENT INTERS AGAINST DEBIT NOTE NO.HV/001 DATE 31/03/2016	6,965.00
31-May-2016	Interest BEING LATE PAYMENT INTEREST RECEVABLE AS PER DEBIT NOTE NO.HV/A/002-16-17 DATE 31/05/2016	54,905.00	15-May-2016	Bank CHQ.NO.000031 BANK OF BARODA RECEIVED LATE PAYMENT INTERS AGAINST DEBIT NOTE NO.HV/001/16-17 DATE 30/04/2016	103,938.00
	Chqno 648455 17-5-2016 5,00,000.00 Cr			Chqno 000029 11-5-2016 6,965.00 Cr	
			12-May-2016	Bank CHQ.NO.648454 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH,AHMEDABAD AGAINST BILL NO.T.F-031/16-16	2,50,000.00
				Chqno 648454 12-5-2016 2,50,000.00 Cr	
			16-May-2016	Bank CHQ.NO.648455 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH,AHMEDABAD AGAINST BILL NO.T.F-031/16-16	5,90,830.00
				Chqno 648455 16-5-2016 5,90,830.00 Cr	

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
Karta/Proprietor

H.V. SYNTHETICS (P) LTD.

[Signature]

FOR, NIRUPAMA CORPORATION
MR. SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
Karta/Proprietor

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
			23-May-2016	Bank	5,80,030.00
				REPRESENT CHQ NO. 648455	
				CENTRAL BANK OF INDIA	
				SHUJARPURA BRANCH	
				AHMEDABAD AGAINST BILL	
				NO. T.F.031/15-16	
				Dr. No. 648455 23-5-2016 5,80,030.00 Dr.	
		58,77,795.00			
		58,77,795.00			
				Closing Balance	14,42,663.00
					42,35,132.00
					56,77,795.00

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
 Karta/Proprietor

For, M.V. Synthetics (P) Ltd.
[Signature]
 Director

FOR, NIRUPAMA CORPORATION
 P.No. SURESH J. THAKKAR (HUF)
[Signature]
 Karta/Proprietor
 Our LT PAN No. AAWNS2399

(We hereby confirm the above)

LT PAN No. AAWNS2399

To : H.V.SYNTHETICS PVT.LTD.
 225/2,N.H.NO.8
 SARKHEJ-NAROL HIGHWAY ROAD
 NEAR NEW KASHIRAM MILLS
 B/H ASOPALAY HOTEL
 NAROL CHAR RASTA,NAROL,
 AHMEDABAD-382405

From: NIRUPAMA CORPORATION
 30/A,SHIV SHAKTI ESTATE,
 B/H,HOTEL PRINCE,NEAR V.TRANS
 NAROL CHAR RASTA,NAROL,
 AHMEDABAD

Dear Sir/Madam,

Date: 1-Feb-2017

Sub: Confirmation of Accounts
 1-Apr-2016 to 31-Jan-2017

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2016	Opening Balance	59,18,122.00			
30-Apr-2016	INTEREST BEING LATE PAYMENT INTEREST RECEVABLE AS PER DEBIT NOTE NO.HVIA/001-16-17 DATE 30/04/2016	23,938.00			
17-May-2016	Bank CHQ.RETURN CHQ.NO.648455 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH.	5,80,830.00	11-May-2016	Bank CHQ.NO.000029 BANK OF BARODA RECEIVED LATE PAYMENT INTERS AGAINST DEBIT NOTE NO.HV/001,DATE 31/03/2016	5,985.00
31-May-2016	Cheque 648455 17-5-2016 5,80,830.00 Cr INTEREST BEING LATE PAYMENT INTEREST RECEVABLE AS PER DEBIT NOTE NO.HVIA/003-16-17 DATE.31/05/2016	54,905.00	11-May-2016	Cheque 000029 11-5-2016 5,985.00 Dr Bank	23,938.00
			12-May-2016	Bank CHQ.NO.648454 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH,AHMEDABAD AGAINST BILL NO.T.F-031/15-16	2,50,000.00
			16-May-2016	Cheque 648454 12-5-2016 2,50,000.00 Cr Bank CHQ.NO.648455 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH,AHMEDABAD AGAINST BILL NO.T.F-031/15-16	5,50,830.00
				Cheque 648455 16-5-2016 5,80,830.00 Cr	

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
 Karta/Proprietor

For, H. V. Synthetics Pvt Ltd.

[Signature]
 21/2/2017

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (HUF)

Suresh J. Thakkar
 Karta/Proprietor

Sl. No	Particulars	Debit Amount	Date	Particulars	Credit Amount
			23-May-2016	Bank REPRESENT CHQ. NO. 548455 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD AGAINST BILL NO. T.P-031/15-16 ChequeDD 548455 23-5-2016 3,60,830.00 Cr	3,60,830.00
30-Jun-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV/A/004-16-17 DATE 30/06/2016	57,945.00	10-Jun-2016	Bank CHQ. NO. 035771 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 033/15-16 ChequeDD 035771 10-6-2016 4,15,304.00 Cr	4,15,304.00
			11-Jun-2016	Bank CHQ. NO. 035770 CENTRAL BANK OF INDIA, BHUDARPURA, AHMEDABAD RECEIVED LATE PAYMENT INTERS AGAINST DEBIT NOTE NO. HV/003/16-17 DATE 31/06/2016 ChequeDD 035770 11-6-2016 54,958.00 Cr	54,958.00
14-Jul-2016	Bank CHQ. NO. 648470 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 033/15-16 CHQ RETURN Cheque 648470 18-7-2016 4,25,860.00 Cr	4,25,860.00	18-Jul-2016	Bank CHQ. NO. 648470 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 033/15-16 ChequeDD 648470 18-7-2016 4,25,860.00 Cr	4,25,860.00
15-Jul-2016	Bank CHQ RETURN CHARGES DEBITED BY BANK Cheque 648470 18-7-2016 50.00 Cr	50.00	25-Jul-2016	Bank CHQ. NO. 648471 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 035/15-16 ChequeDD 648471 25-7-2016 4,11,558.00 Cr	4,11,558.00
26-Jul-2016	Bank CHQ. NO. 648471 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 035/15-16 CHQ RETURN Cheque 648471 26-7-2016 4,11,558.00 Cr	4,11,558.00			
27-Jul-2016	Bank CHQ RETURN CHARGES DEBITED BY BANK Cheque 648471 27-7-2016 50.00 Cr	50.00			
31-Jul-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV/A/005-16-17 DATE 31/07/2016	58,429.00			
3-Aug-2016	Bank CHQ. NO. 648472 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 037/15-16 CHQ RETURN Cheque 648472 2-8-2016 3,98,160.00 Cr	3,98,160.00	2-Aug-2016	Bank CHQ. NO. 648472 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 037/15-16 ChequeDD 648472 2-8-2016 3,98,160.00 Cr	3,98,160.00
3-Aug-2016	Bank CHQ RETURN CHARGES DEBITED BY BANK Cheque 648472 3-Aug-2016 50.00 Cr	50.00	9-Aug-2016	Bank CHQ. NO. 648473 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 038/15-16 ChequeDD 648473 9-8-2016 63,125.00 Cr	63,125.00

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)

Karta/Proprietor

For **Reliance Polymers (P) Ltd.**

Director

FOR NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)

Proprietor

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
8-Aug-2016	Bank CHQ NO. 648473 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 038/15-16 CHQ RETURN	8,30,332.00	20-Aug-2016	Bank CHQ NO. 648474 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 040/15-16	8,32,652.00
15-Aug-2016	Cheque 648473 8-8-2016 8,30,332.00 Cr Bank CHQ RETURN CHARGES DEBITED BY BANK	50.00	21-Aug-2016	Cheque 648474 20-8-2016 8,32,652.00 Cr Bank CHQ NO. 648475 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 041/15-16	4,21,515.00
20-Aug-2016	Cheque 648473 10-8-2016 50.00 Cr Bank CHQ NO. 648474 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 040/15-16 CHQ RETURN	8,32,652.00	23-Aug-2016	Cheque 648475 23-8-2016 4,21,515.00 Cr Bank CHQ NO. 648475 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 041/15-16 CHQ REPRESENTED	4,21,515.00
22-Aug-2016	Cheque 648474 20-8-2016 8,32,652.00 Cr Bank CHQ RETURN CHARGES DEBITED BY BANK	50.00	29-Aug-2016	Cheque 648475 29-8-2016 4,21,515.00 Cr Bank CHQ NO. 648476 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 043/15-16	4,43,918.00
23-Aug-2016	Cheque 648474 22-8-2016 50.00 Cr Bank CHQ NO. 648475 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 041/15-16 CHQ RETURN	4,21,515.00	30-Aug-2016	Cheque 648476 30-8-2016 4,43,918.00 Cr Bank CHQ NO. 648476 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 043/15-16	
24-Aug-2016	Cheque 648475 23-8-2016 4,21,515.00 Cr Bank CHQ RETURN CHARGES DEBITED BY BANK	50.00			
29-Aug-2016	Cheque 648475 24-8-2016 50.00 Cr Bank CHQ NO. 648475 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 041/15-16 CHQ RETURN	4,21,515.00			
30-Aug-2016	Cheque 648475 23-8-2016 4,21,515.00 Cr Bank CHQ RETURN CHARGES DEBITED BY BANK	50.00			
30-Aug-2016	Cheque 648476 30-8-2016 50.00 Cr Bank CHQ NO. 648476 CENTRAL BANK OF INDIA, BHUDARPURA AHMEDABAD RECEIVED AGAINST BILL NO. 043/15-16 CHQ RETURN	4,43,918.00			
31-Aug-2016	Cheque 648476 30-8-2016 4,43,918.00 Cr INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV/A/006-16-17 DATE 31/08/2016	59,324.00			
31-Aug-2016	Bank CHQ RETURN CHARGES DEBITED BY BANK Cheque 648476 31-8-2016 50.00 Cr	50.00			

For. H. V. Syntharaj (P) Ltd.



Director
FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor
FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
30-Sep-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HVIA/007-16-17 DATE 30/09/2016	56,292.00			
31-Oct-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HVIA/009-16-17 DATE 31/10/2016	61,125.00			
30-Nov-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HVIA/009-16-17 DATE 30/11/2016	60,059.00			
31-Dec-2016	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HVIA/010-16-17 DATE 31/12/2016	62,979.00			
31-Jan-2017	INTEREST BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HVIA/011-16-17 DATE 31/01/2017	63,942.00			
		1,03,45,820.00			
		1,03,45,820.00			
				Closing Balance	60,99,316.00
					42,46,504.00
					1,03,45,820.00

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor

We hereby confirm the above
For, H. V. Synthetics (P) Ltd.


Director

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)


Karta/Proprietor



To : H.V.SYNTHETICS PVT.LTD.
 225/2,N.H.NO.8
 SARKHEJ-NAROL HIGHWAY ROAD
 NEAR NEW KASHIRAM MILLS
 B/H,ASOPALAV HOTEL
 NAROL CHAR RASTA,NAROL
 AHMEDABAD-382405

From: NIRUPAMA CORPORATION
 30/A,SHIV SHAKTI ESTATE,
 B/H HOTEL PRINCE,NEAR V.TRANS
 NAROL CHAR RASTA,NAROL,
AHMEDABAD

Dear Sir/Madam,

Dated: 1-Apr-2017

Sub: Confirmation of Accounts
1-Feb-2017 to 31-Mar-2017

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Feb-2017	Opening Balance	42,48,519.00			
28-Feb-2017	Interest BEING LATE PAYMENT INTEREST RECEVABLE AS PER DEBIT NOTE NO.HVA/012-16-17 DATE 23/02/2017	56,637.00			
31-Mar-2017	Interest BEING LATE PAYMENT INTEREST RECEVABLE AS PER DEBIT NOTE NO.HVA/0013-16 -17 DATE 31/03/2017	65,816.00			
		<u>43,70,972.00</u>			
		<u>43,70,972.00</u>			
				Closing Balance	43,70,972.00
					<u>43,70,972.00</u>

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (MGR)

Karta/Proprietor

We hereby confirm the above
 For: H.V.Synthetic (P) Ltd

Director

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (MGR)

Karta/Proprietor
 Our I.T. PAN No: 2442000000



To: H.V. SYNTHETICS PVT. LTD.
225/2 N.H. NO. 8
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS
BIH. ASOPALAY HOTEL
NAROL CHAR RASTA, NAROL,
AHMEDABAD-382405

From: NIRUPAMA CORPORATION
30/A, SHIV-SHAKTI ESTATE,
B/H HOTEL PRINCE NEAR V TRANS
NAROL CHAR RASTA, NAROL,
AHMEDABAD

Dear Sir/Madam,

Dated: 1-Jul-2017

Sub: Confirmation of Accounts
1-Apr-2017 to 30-Jun-2017

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2017	Opening Balance	43,70,972.00			
30-Apr-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV-001/17-18 DATE 30/04/2017	64,888.00			
21-May-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV-002/17-18 DATE 31/05/2017	67,811.00			
30-Jun-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO. HV-003/17-18 DATE 30/06/2017	66,028.00			
		45,70,075.00			
		46,70,075.00			
			Closing Balance		46,70,075.00

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (HUF)



Karta/Proprietor

We hereby confirm the above

For: H.V. SYNTHETICS PVT. LTD.


Director

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR



Karta/Proprietor

To: H.V. SYNTHETICS PVT.LTD.
 235/2,N.H.NO.9
 SARKHEJ-NAROL HIGHWAY ROAD
 NEAR NEW KASHIRAM MILLS
 B/H,ASOPALAV HOTEL
 NAROL CHAR RASTA,NAROL,
 AHMEDABAD-382405

From: NIRUPAMA CORPORATION
 30/A,SHIV SHAKTI ESTATE,
 B/H,HOTEL PRINCE,NEAR V.TRANS
 NAKOL CHAR RASTA,NAROL,
 AHMEDABAD

Dear Sir/Madam,

Sub: Confirmation of Accounts
 1-Apr-2017 to 30-Sep-2017

Date: 1-Oct-2017

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

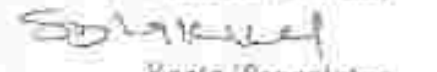
Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2017	Opening Balance	43,70,972.00			
30-Apr-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HV-001/17-18 DATE 30/04/2017	84,886.00			
31-May-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HV-002/17-18 DATE 31/05/2017	67,811.00			
30-Jun-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HV-003/17-18 DATE 30/06/2017	66,828.00			
31-Jul-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HV-004/17-18 DATE 31/07/2017	66,888.00			
31-Aug-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HV-005/17-18 DATE 31/08/2017	70,934.00			
30-Sep-2017	Interest BEING LATE PAYMENT INTEREST RECEIVABLE AS PER DEBIT NOTE NO.HV-006/17-18 DATE 30/09/2017	89,585.00			
		47,80,570.00			
		47,80,570.00		Closing Balance	47,80,570.00
					47,80,570.00

We hereby confirm the above
 For, H. V. Synthetics Pvt. Ltd.


 Director

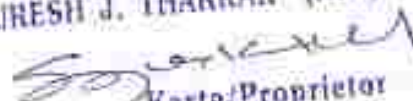
I.T. PAN No. RA0CH7298M

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (HUF)


 Karta/Proprietor

G.U.I.T. PAN No. AAWH5235EJ

FOR, NIRUPAMA CORPORATION
 SURESH J. THAKKAR (HUF)


 Karta/Proprietor

NIRUPAMA CORPORATION
30/A, SHIV SHAKTI ESTATE,
B/H, HOTEL PRINCE, NEAR V. TRANS
NAROL CHAR RASTA, NAROL,
AHMEDABAD

H.V.SYNTHETICS PVT.LTD.

Ledger Account
225/2 N.H.NO 8
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS
B/H ASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD-382405

1-Apr-2017 to 31-Oct-2017

Date	Particulars	Vch Type	Vch No	Debit	Page 1 Credit
1-4-2017	To Opening Balance				
30-4-2017	To Interest	Journal		43,70,972.00	
31-5-2017	To Interest	Journal	1	64,666.00	
30-6-2017	To Interest	Journal	2	67,811.00	
31-7-2017	To Interest	Journal	3	66,626.00	
31-8-2017	To Interest	Journal	5	69,666.00	
30-9-2017	To Interest	Journal	6	70,934.00	
31-10-2017	To Interest	Journal	7	69,695.00	
		Journal	8	73,084.00	
				48,53,654.00	
	By Closing Balance				48,53,654.00
				48,53,654.00	48,53,654.00

FOR, NIRUPAMA CORPORATION
SURESH J. THAKKAR (H/O)


Karta/Proprietor



IN-GJ34589691913905X



सत्यमेव जयते

INDIA NON JUDICIAL Government of Gujarat Certificate of Stamp Duty

Certificate No. IN-GJ34589691913905X

Certificate Issued Date 08-Jan-2025 04:23 PM

Account Reference IMPACC (AC)/ 13336111/ GULBAI TEKRA/ GU-AH

Unique Doc. Reference SUBIN-GJGJ13336111B1653911407838X

Purchased by NIRUPAMA ENTERPRISE PROP SURESHBHAI J. THAKKAR

Description of Document Article 4 Affidavit

Description AFFIDAVIT

Consideration Price (Rs.) 0
(Zero)

First Party NIRUPAMA ENTERPRISE PROP SURESHBHAI J. THAKKAR

Second Party Not Applicable

Stamp Duty Paid By* NIRUPAMA ENTERPRISE PROP SURESHBHAI J. THAKKAR



S.N. No. 300 **08 JAN 2025**
(Three Hundred only)
S. Patel
SHITAL D. PATEL
NOTARY
GOVT. OF INDIA
08 JAN 2025



IMP 0029640429

Secondary And

- The authenticity of this Stamp Certificate should be verified at www.dts.nic.in by using a Stamp Verification App of State Treasury.
- The issue of Stamp Certificate is subject to the terms and conditions on the website / Mobile App under stamp duty.
- In case of any discrepancy, please refer to the Competent Authority.



NOTICE

- The contents of this e-stamp certificate can be verified at www.shcilstamp.com, Stock Holding mobile application "EStamping" or at Stock Holding Branch/ Centre (the details of which are available at www.stockholding.com).
- Any alteration to this certificate renders it invalid and would constitute a criminal offence.
- Kindly contact Stock Holding Branch / Centre in case of discrepancy.
- For information related to e-Stamping you may write to us on our email id estamp.ahmedabad@stockholding.com or visit our Branch/ Centre.

સુચના

- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રની વિગતો www.shcilustamp.com ના અથવા સ્ટોક હોલ્ડિંગની ઈ-સ્ટેમ્પિંગ મોબાઇલ એપ્લિકેશન અથવા સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર (જેની વિગતો www.stockholding.com પર ઉપલબ્ધ છે) પર જઈને ચકાસી શકાય છે.
- આ પ્રમાણપત્રમાં કોઈપણ ફેરફાર અમારું છે અને તે કોઈકારી ગુનો બને છે.
- આ ઈ-સ્ટેમ્પ પ્રમાણપત્રમાં કોઈપણ વિસંગતતા જણાવતો સ્ટોક હોલ્ડિંગની શાખા / કેન્દ્ર પર સંપર્ક કરવો.
- ઈ-સ્ટેમ્પિંગ સંબંધિત જાણકારી માટે અમને estamp.ahmedabad@stockholding.com પર ઈ-મેઇલ કરવો અથવા અમારી શાખા / કેન્દ્ર ની મુલાકાત લેવી.

SCHEDULE II

FORM C

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

January 8, 2025

To,

The Liquidator

Mr. Pinakin Shah

A/201 Siddhi Vinayak Towers, Next to Kataria House, Off. S.G. Highway,

Makarba, Ahmedabad-380051, Gujarat, India

From :

Nirupama Enterprise

30/A, Shiv Shakti Estate, B/H, Prince Hotel,

Narol Char Rasta, Narol,

Ahmedabad, Gujarat 382405

Subject: Submission of proof of claim in respect of the liquidation of H. V. Synthetics Private Limited under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Nirupama Enterprise hereby submits this proof of claim in respect of the liquidation of H. V. Synthetics Private Limited. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR <small>(If an incorporated body provide identification number and proof of incorporation, if a partnership or individual provide identification records* of all the partners or the individual)</small>	NIRUPAMA ENTERPRISE (PRO. SURESHBHAI) GST NO. 24AARPT6650A1ZN
2.	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Address: 30/A, Shiv Shakti Estate, B/H, Prince Hotel, Narol Char Rasta, Narol, Ahmedabad, Gujarat 382405 Email:- sureshjtshakar@gmail.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Total amount of claim is Rs. 7,94,23,002.00/- (Rs. Seven cores Ninety Four lakhs Twenty Three Thousand Two Only) The above amount of claim is inclusive of Rs. 1,72,72,028.00 against non-payment for supply of Goods, Rs. 6,21,34,654.00 on account of Late Payment charges @ 18% and Rs. 16,324 on account of Cheque Return charges till the Liquidation Commencement date i.e. 11 th December 2024.
4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	Please find attached the following Annexure to substantiate our claim 1. Statement of Total Outstanding Due of Nirupama Enterprise as on 11 th December, 2024 marked as



FOR. NIRUPAMA ENTERPRISE

Sureshjtshakar
PROPRIETOR

		<p>"Annexure A"</p> <p>2. Agreement of Nirupama enterprise and H.V. Synthetic Private Limited and All Directors, Mr. Narambhai Dalhyabhai Chavda, Ramnhan Kishorabhai Chavda, Haygreen Kishorabhai Chavda dated 31st October, 2015 marked as "Annexure B"</p> <p>3. Confirmation of Accounts letter written by Nirupama Enterprise to H.V. Synthetics Private Limited (Duly signed by CD) marked as "Annexure C"</p>
5.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS.	NONE
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	Debt arose on account of default amount of Trading of Colours, Chemicals, Grey Cloths, Fire wood, Late payment charges and Cheque return charges. The corporate debtor had made some part payment till 27 th June 2016 after that has not paid any amount till the insolvency commencement date i.e. 11 th December 2024
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NONE
8.	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	NONE
8A.	WHETHER SECURITY INTEREST RELINQUISHED	NOT APPLICABLE
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NONE

FOR, NIRUPAMA ENTERPRISE

 PROPRIETOR





10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Bank Name: Nutan Nagarik Sahakari Bank Account No-0191130001285 Account Type- Current Account IFSC Code - NNSB0128019
11.	LIST OUT AND ATTACH THE DOCUMENTS RELATION IN SUPPORT OF THE CLAIM.	List of Documents a) Statement of Total Outstanding Due of Nirupama enterprise as on April 4th 2019 marked as "Annexure A" b) Agreement of Nirupama Enterprise and H.V. Synthetics Private Limited and All Directors, Mr. Niranbhai Dabhyabhai Chavda, Ratamben Kishorabhai Chavda, Haryeem Kishorabhai Chavda dated 31st October 2015 marked as "Annexure B" c) Confirmation of Accounts letter written by Nirupama Enterprise to H.V. Synthetics Private Limited dated marked as "Annexure C"

Signature of operational creditor or person authorized to act on his behalf

Name in BLOCK LETTERS
SURESHBHAI JAGJIVANDAS THAKKAR

Position with or in relation to creditor
PROPRIETOR

Address of person signing
C-4-MANDIR APPARTMENT, JODHPUR CROSS ROAD, SATELLITE, AHMEDABAD-380015.

*PAN, Passport, AADHAAR Card or the identity card issued by the Election Commission of India.

FOR, NIRUPAMA ENTERPRISE

PROPRIETOR



AFFIDAVIT

I, Sureshbhai Jagjevandas Thakkar, currently residing at C4, Manfir Apartments, Jodhpur Cross Road, Satuliz, Ahmedabad, Gujarat 380015, do solemnly affirm and state as follows:

- The above named corporate debtor was, at liquidation commencement date, that is, the 11th day of December 2024 and still is, justly and truly indebted to me in the sum of Rs. 7,94,23,002.00 for non-payment for supply of Goods along with Late Payment charges @18% and on account of Cheque Return charges.
- In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below:
 - Statement of Total Outstanding Due of Nirupama enterprise as on December 11th, 2024 marked as "Annexure A"
 - Agreement of Nirupama enterprise and H.V. Synthetic Private Limited and All Directors, Mr. Naranbhai Dattiyabhai Chavda, Ratamben Kishoribhai Chavda, Haygreen Kishoribhai Chavda dated 31st October, 2015 marked as "Annexure B"
 - Confirmation of Accounts letter written by Nirupama Enterprise to H.V. Synthetics Private Limited dated 01.04.2012, 01.04.2013, 01.04.2014, 01.04.2015, 05.04.2016, 01.02.2017, 01.04.2017, 01.10.2017 marked as "Annexure C"
- The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- In respect of the said sum or any part thereof, I have not, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following: Nil

Solemnly, affirmed at Ahmedabad on 8th day, the Wednesday day of January, 2025

Before me,

Notary / Oath Commissioner

FOR, NIRUPAMA ENTERPRISE
[Signature]
PROPRIETOR
Deponent's signature

VERIFICATION

I, Sureshbhai Jagjevandas Thakkar the Deponent hereinabove, do hereby verify and affirm that the contents of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom. Verified at on this 8th day of January 2025.

Ahmedabad

FOR, NIRUPAMA ENTERPRISE
[Signature]
PROPRIETOR
Deponent's signature



SOLEMNLY AFFIRMED
BEFORE ME
[Signature]
SHITAL D. PATEL
NOTARY
GOVT. OF INDIA



08 JAN 2025



भारत सरकार

भारत सरकार

Unique Identification Authority of India

GOVERNMENT OF INDIA

नोंधडीली ओणभ / Enrollment No.: 2091/17333/00468



To
6592 सुरेश जगज्जवण्डस
Thakker Suresh Jagjivandas
S/O Thakker Jagjivandas Karanddas
C-4, (inter) apartment, bh, gold coin complex,
Jodhpur char keda satellite
Ahmednagar City
Manshikop
Ahmednagar City Ahmednagar

16/12/2016

9378016111



AD896641852FH



तुमारे आधर नंबर / Your Aadhaar No.

2133 9335 0331

मारे आधर, मारी ओणभ

FOR, NIRUPAMA ENTERPRISE

Signature
PROPRIETOR



अधर नंबर
अधर नंबर
अधर सुरेश जगज्जवण्डस
Thakker Suresh Jagjivandas
क-म, लडोण / DOB: 09/03/1989
पुंन / Male



2133 9335 0331

मारे आधर, मारी ओणभ



નિર્દેશ

- આધાર ઓળખનું પ્રમાણ છે; નાગરિકતાનું નહિ.
- ઓળખનું પ્રમાણ ઓનલાઇન ઓથેન્ટિકેશન દ્વારા પ્રાપ્ત કરી.

INFORMATION

- Aadhaar is proof of identity, not of citizenship.
- To establish identity, authenticate online.



- આધાર દેશભરમાં માન્ય છે.
- આધાર ભવિષ્યમાં સરકારી અને બિન-સરકારી સેવાઓનો લાભ મેળવવામાં ઉપયોગી થશે.
- Aadhaar is valid throughout the country.
- Aadhaar will be helpful in availing Government and Non-Government services in future.


અધિકારીનું નામ / **Address**
શરણી / S/O Shri Jagvandas
 ડા/૦ ૬૨૨૧ જોડપુર સેક્ટર / Karsanda, C-4, mini apartment
 ૩૨૨૫૩૯, સી-૪, મોટી ગોલ્ડ કોમ્પ્લેક્સ, / bh. gold coin complex, jodhpur
 ત્રી/બીમ, જોડપુર સેક્ટર, સેટેલાઈટ, / char castli, satellite, Ahmedabad
 જોડપુર વર ૩૨૫, સેટેલાઈટ, / City, Ahmedabad, Manekbag,
 અમદાવાદ રાજ્ય, અમદાવાદ, / Gujarat, 380015
 ૫૫૩૬૫૫૫૫, ગુજરાત, ૩૮૦૦૧૫

2133 9335 0331



FOR, NIRUPAMA ENTERPRISE

 PROPRIETOR

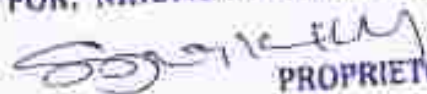


FOR, NIRUPAMA ENTERPRISE


PROPRIETOR

Oct-21	31	44837582	685462	45523044
Nov-21	30	45523044	673492	46196536
Dec-21	31	46196536	706237	46902774
Jan-22	31	46902774	717034	47619808
Feb-22	28	47619808	657545	48277352
Mar-22	31	48277352	738048	49015401
Apr-22	30	49015401	725159	49740560
May-22	31	49740560	760417	50500977
Jun-22	30	50500977	747138	51248115
Jul-22	31	51248115	783464	52031580
Aug-22	31	52031580	795442	52827021
Sep-22	30	52827021	781550	53608572
Oct-22	31	53608572	819550	54428122
Nov-22	30	54428122	805238	55233360
Dec-22	31	55233360	844389	56077749
Jan-23	31	56077749	857298	56935047
Feb-23	28	56935047	786172	57721219
Mar-23	31	57721219	882423	58603642
Apr-23	30	58603642	867013	59470655
May-23	31	59470655	909168	60379823
Jun-23	30	60379823	893291	61273113
Jul-23	31	61273113	936723	62209836
Aug-23	31	62209836	951044	63160880
Sep-23	30	63160880	934435	64095315
Oct-23	31	64095315	979868	65075183
Nov-23	30	65075183	962756	66037939
Dec-23	31	66037939	1009566	67047505
Jan-24	31	67047505	1025000	68072506
Feb-24	29	68072506	973530	69046036
Mar-24	31	69046036	1055553	70101589
Apr-24	30	70101589	1037119	71138708
May-24	31	71138708	1087545	72226253
Jun-24	30	72226253	1068553	73294806
Jul-24	31	73294806	1120507	74415313
Aug-24	31	74415313	1137637	75552950
Sep-24	30	75552950	1117770	76670720
Oct-24	31	76670720	1172117	77842836
Nov-24	30	77842836	1151647	78994484
11-12-2024	11	78994484	428518	79423002

FOR, NIRUPAMA ENTERPRISE


PROPRIETOR



Notary registration details form including SERIAL NO, BOOK NO, DATE, and NOTARY NAME.



સમજૂતી કરાર

લખાવીલેનાર

SERIAL NO. 2390/2016

NOTARIAL A. HAVAL
NOTARY
GOVT. OF INDIA
21 OCT 2016

નિરૂપમા એન્ટરપ્રાઇઝ
સુરેશભાઈ જગજીવનદાસ ઠક્કર, માલીક/પ્રોપરાઈટર
કે.30/બી જિવશક્તિ એસ્ટેટ, વિજય ટ્રાન્સપોર્ટની બહુમા,
પિન્ક હોટલની પાછડ, નારોલ ચાર રસ્તા, નારોલ,
અમદાવાદ

લખી આપનાર

- ૧. એચ વી સિંઘેટીક પ્વાલી
ન્યામની પ્વાલી પેઢી તથા તેના ડાયરેક્ટરો
૨. નારણભાઈ ડાહ્યાલાઈ ધાવડા - ડાયરેક્ટર
૩. રત્નબેન કિશોરભાઈ ધાવડા - ડાયરેક્ટર
૪. હેચરીન કિશોરભાઈ ધાવડા - ડાયરેક્ટર

કિ. સી. નં. 200/12
માક્ર નં. 2

મે. સી. નં. 6. સેવ્યાન કે. ૨૨૫૨, ને. ડા. નં. ૮ સરખેજ-ના શિલ કાલવેરીક
કોઈ નં. ૩૩, અમદાવાદ
ન્યુ. કલ્કરીરામ મીલ ની નજીક, આસોપાલવ હોટલ ની પાછડ
નારોલ ચારરસ્તા, નારોલ, અમદાવાદ. પીન્ક. ૩૦૨૪૦૫



આથી જામો નીચે સહી કરનાર એચ વી સિંઘેટીક પ્વાલી ના તમામ ડાયરેક્ટરો
જણાવીએ છીએ કે...

૧...અમો લખી આપનાર નં-૧ એચ.વી.સિંઘેટીક પ્વાલી ન્યામની ઉપર ખતાવેલા
કેક્ટરી ધાવેલ છેજેમાં અમો કાપડને રંગ તથા અન્ય પ્રોસેસ કરવાનો અને કાપડ
કરીએ છીએ.

૨... તમો લખાવીલેનાર નિરૂપમા એન્ટરપ્રાઇઝના માલીક/પ્રોપરાઈટર
જગજીવનદાસ ઠક્કર ઉપર ખતાવેલા સરખામે કલર કેમીકલ્સ જલાઉ લાકડું અને
લે-વેચ પ્રષો કરો છીએ અને અમો લખી આપનારાઓ તમો નિરૂપમા એન્ટરપ્રાઇઝના
માલીક/પ્રોપરાઈટર સુરેશભાઈ જગજીવનદાસ ઠક્કર પાસેથી અમારા કંપનીનું નામ આપનારો

Handwritten signatures and names of the parties involved in the agreement.

Handwritten signature of the proprietor.

FOR, NIRUPAMA ENTERPRISE
PROPRIETOR

Vertical text containing registration details and dates, including '0900106' and '21 OCT 2016'.





૨૫૦૧૧. આ ઉપરાંત ઉપર મલક કરીને છીએ અને અમો નં.૧ એચ.વી.સિન્ડીકેટ કમ્પાની લિમિટેડ નીરુપમા એન્ટરપ્રાઇઝને બેંક તરફ બેંકલોકે તમો નીરુપમા એન્ટરપ્રાઇઝના નામના એકાઉન્ટ પે ના ચેક, આર.ટી.જી.એસ કે એન.ઈ.એક.ટી ત્રણ પેમેન્ટ આપીએ છીએ અને આપેલ ઉપર મલકના બિલ તમો અમો લખી આપનાર એચ.વી.સિન્ડીકેટ પ્રા.લી.ના જે નામથી આપો છો તે તમારા ચોપડાં નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી.ના ખાતે ઉધારો આવે છો અને જે પેમેન્ટ અમો તમોને આપીએ છીએ તે તમો તમારા ચોપડાં નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી.ના ખાતે જમા કરો છો





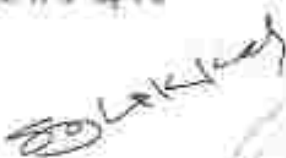

૩. અમો લખી આપનાર એચ.વી.સિન્ડીકેટ પ્રા.લી.તમામ ડાયરેક્ટરો જણાવીએ છીએ કે નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી. નામથી ઉપર બતાવેલા સરનામે કેસરી આવેલ છે. જે કેસરીના અમો નં.૨ થી નં.૪ નાચો ડાયરેક્ટરો છીએ અને અમો નં.૨ થી નં.૪ નાચો તમામ સંયુક્ત રીતે અને સાથે મળીને તેમજ વ્યક્તિગત રીતે પણ અપો નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી. ના રોજ રોજનો તમામ વહીવટ, તમામ વ્યવહાર કેસરી વતી જેવા કે વ્યાપાર, માણકીય વ્યવહાર, ખરીદ-વેચાણ લેતી-દેતી બેંકિંગ કામકાજ, ધંધો રોજગાર વગેરે ઉપરોક્ત સ્થળે ચલાવો છીએ. અમો નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી.ના વહીવટ અને દેણા માટે અમો અમો નં.૨ થી ૪ નાચો તમામ પણ એકમતે એક જુદે સંયુક્ત રીતે તેમજ વ્યક્તિગત રીતે જવાબદાર છીએ અને અમો નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી.ના દેણા માટે અમો નં.૧ ની કેસરી સહીત અમો નં.૨ થી ૪ ના તમામ વ્યક્તિઓ જાતે તથા અમારી સ્થાવર જગમ મિલકતથી પણ જવાબદાર છીએ અને અમો નં-૧ એચ.વી.સિન્ડીકેટ પ્રા.લી. તમામ કારભારમાં અમો નં.૨ થી ૪ નાચો સતત કીલકીલ છીએ. અમો એચ.વી.સિન્ડીકેટ પ્રા.લી.ના બેંકના ખાતાના લખાણ ચેકમાં એક અથવા બે ડાયરેક્ટરોની સહી કરીએ છીએ પરંતુ અમો તમામ એચ.વી.સિન્ડીકેટ પ્રા.લી.ના કારભારમાં નં.૨ થી ૪ નાચો સતત કીલકીલ છીએ અને તેની જવાબદારી અમો તમામ નં.૨ થી ૪ નાચો ની છે.



૪. નીરુપમા એન્ટરપ્રાઇઝના માલિક/પ્રોપરાઇટર સુરેશભાઈ જગજીવનદાસ કક્કરની સાથે અમોને કરેલ વ્યાવહાર તથા તે બાબતે તમોને આપેલ પેમેન્ટ તેમજ ઉધાર મલક કરેલ ની હકીકત અમો તમામના ધ્યાનમાં અને જાણમાં બનેલ છે અને નીરુપમા એન્ટરપ્રાઇઝના માલિક/પ્રોપરાઇટર સુરેશભાઈ જગજીવનદાસ કક્કરને બાજુ તા.૩૧/૧૦/૨૦૧૫ ના રોજ રૂપિયા.૧,૩૧,૦૧,૫૬૦/- એકે રૂપિયા એક કરોડ એક લાખ એક હજાર પાંચ એક ઓગણસાંતેર પુરઃ મુકવના બાકી છે. જે પેમેન્ટ અમો તા.૩૧/૦૩/૨૦૧૬ સુધીમાં મુકવી દઈશું તેની અમો લખી આપનાર તમામ નં.૨ થી ૪ નાચો પાકો ભરીસો અને વિશ્વાસ આપીએ છીએ કોઈપણ કારણથી પેમેન્ટ લેટ થશે તો ૧૮% મુજબ વાર્ષિક લેટ પેમેન્ટ ચાર્જ અમો એચ.વી.સિન્ડીકેટ પ્રા.લી. તમો નીરુપમા



*  (૨)
 * 
 * રીસ બી. નાડા

FOR, NIRUPAMA ENTERPRISE

 PROPRIETOR



ની અપાકે તેઓ પાકો ભરીસો અને વિધાસ અમો લખી આપનાર તમામ લખીઓ છોએ.



૫. એચ.વી.સિન્થેટીક પ્રા.લી ના તમામ કારકેલરો જણાવીએ છોએ કે અમો તમો નીરુપમા એન્ટરપ્રાઈઝના માલિક/પ્રોપરાઈટર સુરેશભાઈ જગજીવનદાસ કક્કર પાસેથી નવી મામ એટલેકે કલર,કેમીકલ્સ,જલાઉ વાકડું અને કાપડ ઉધાર નરીદવા માંગીએ છોએ તેજુ પેમેન્ટ નક્કી થયા મુજબ એટલેકે તમારા બીલમાં જણાવ્યા મુજબ કરી આપીશું. એઈપણ કારણથી પેમેન્ટ લેટ થશેતો ૧૮% મુજબ વાર્ષિક લેટ પેમેન્ટ થાજ અમો એચ.વી.સિન્થેટીક પ્રા.લી તમો નીરુપમા એન્ટરપ્રાઈઝને ચુકવી અપાકે તેઓ પાકો ભરીસો અને વિધાસ અમો લખી આપનાર તમામ નં.ર થી ૪ નાઓ આપીએ છોએ.



ઉપર મુજબનો કસર અમોએ અમારી રાજીબુશીથી તથા અક્કત અને લેશીવાઈથી અમાર મુખ્યે પૂર્વક કોઈના કોઈપણ જાતના કાબ દબાણ વગર વાંચી,વધાવી,સમજી વિચારીને કરી આપેલ છે.જે અમોને તથા અમારા હાલના તથા વખતો વખલના માલિક,વાલીઓ,એક્ઝીક્યુટીવો,અડમીનીસ્ટ્રેટરો વિગેરે તમામને કબુલ મંજુર અને બંધનકર્તા છે અને રહેશે.

આજરોજ તારીખ ૩૦/૬/૨૦૧૫ એક્ટોબર સને ૨૦૧૫ ના દિન -

હવાવીરનાર

For, NIRUPAMA ENTERPRISE
S. S. Kakkar
Proprietor



સુરેશભાઈ જગજીવનદાસ કક્કર
નીરુપમા એન્ટરપ્રાઈઝના માલિક/પ્રોપરાઈટર
રહે.ભી-૨ મંદીર એપાર્ટમેન્ટ,વેડેકલપુર
અમરાવાટી-૩૬૦૦૧૫(ગુજરાત)

લખી આપનાર

For, H.V. Synthetics (P) Ltd.
S. V. Chaudhary
Director



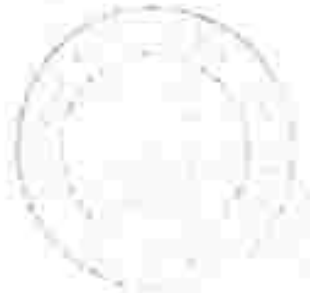
નીરુપમાઈ કાકવાભાઈ ચાવડા
કારકેલર એચ.વી.સિન્થેટીક પ્રા.લી,
રહે.૧૦,૨૦૨ બંચીજી,સમકેવનગર રોડ,
અમરાવાટી-૩૬૦૦૧૫(ગુજરાત)

(૩)



S. V. Chaudhary
દિન ભોમ ૨૦૧૫

FOR, NIRUPAMA ENTERPRISE
S. S. Kakkar
PROPRIETOR



2. For, H.V. Synthetics (P) Ltd.

Dr. H.V. Synthetics
દેશીય કોર્પોરેશન ચાવડા Director
અધિકારી એમ.વી.સિન્થેટિક પ્રા.લી.
રો.બી.સી.ના બાજુમાં ઘણા બોરોડો
અમદાવાદ-૩૮૦૦૧૫(ગુજરાત)



3. For, H.V. Synthetics (P) Ltd.

[Signature]

દેશીય કોર્પોરેશન ચાવડા
અધિકારી એમ.વી.સિન્થેટિક પ્રા.લી.
રો.બી.સી.ના બાજુમાં ઘણા બોરોડો,
અમદાવાદ-૩૮૦૦૧૫(ગુજરાત)



સહી,

1. Ravi Chokkar

રવી ચંકરભાઈ 6852
૩૨, પાલક સેનાપતી પાટ-૫
જયભાગી એન્સાયટી ની તરફ, બોરોડો
અમદાવાદ



2. Rakesh Agrawal

રાકેશ અર. અગ્રવાલ
૩૦-૫૫, મંગલકીર્તી એપાર્ટમેન્ટ,
સીધપુર રોડ, સેટેલાઈટ, અમદાવાદ

SIGN BEFORE ME

[Signature]
N. A. BEVAK
NOTARY
GOVT. OF INDIA

(૪)
31 OCT 2015



CERTIFIED
TRUE COPY

[Signature]
NOTARY
GOVT. OF INDIA

21 OCT 2016



FOR, NIRUPAMA ENTERPRISE

[Signature]
PROPRIETOR





To : H.V.SYNTHETICS PVT.LTD.
225/2, N.H.NO.8
SARKHEL-NAROL HIGHWAY ROAD,
NEAR NEW KASHIRAM MILLS,
WASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD - 382406



From: NIRUPAMA ENTERPRISE
30/A, SHIV SHAKTI ESTATE, 5/H, PRINCE HOTEL,
NAROL CHAR RASTA, NAROL, AHMEDABAD

Dated: 1-Nov-2016

Sub: Confirmation of Accounts
1-Apr-2015 to 31-Oct-2016

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

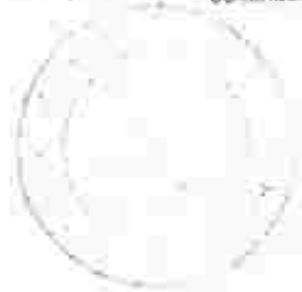
Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2015	Opening Balance	71,64,015.50			
			27-Jul-2015	Bank	16,74,531.00
15-Aug-2015	Sales - T.F-013/15-16	5,44,125.00			
16-Aug-2015	Sales - R-018/15-16	15,358.00			
17-Aug-2015	Sales - T.F-014/15-16	5,11,725.00			
18-Aug-2015	Sales - R-019/15-16	3,85,904.00			
20-Aug-2015	Sales - R-020/15-16	63,420.00			
20-Aug-2015	Sales - T.F-016/15-16	5,20,050.00			
21-Aug-2015	Sales - R-021/15-16	53,393.00			
21-Aug-2015	Sales - R-022/15-16	1,23,323.00			
24-Aug-2015	Sales - R-023/15-16	1,50,413.00			
24-Aug-2015	Sales - R-024/15-16	1,85,955.00			
25-Aug-2015	Sales - R-025/15-16	38,750.00			
25-Aug-2015	Sales - R-026/15-16	25,670.00			
25-Aug-2015	Sales - T.F-016/15-16	5,52,127.00			
21-Aug-2015	Sales - T.F-018/15-16	3,90,168.00			
31-Aug-2015	Sales - T.F-019/15-16	1,02,434.00			
31-Aug-2015	Sales - R-029/15-16	37,485.00			
1-Sep-2015	Sales - R-030/15-16	18,375.00	29-Sep-2015	Bank	2,00,000.00
3-Sep-2015	Sales - T.F-022/15-16	1,32,076.00		BANK OF INDIA, NAROL CHQ. NO.453-454	
8-Sep-2015	Sales - T.F-023/15-16	96,596.00			
11-Sep-2015	Sales - T.F-024/15-16	90,892.00	30-Sep-2015	Bank	1,00,000.00
11-Sep-2015	Sales - T.F-025/15-16	89,450.00		BANK OF INDIA, NAROL CHQ. NO.454	
11-Sep-2015	Sales - T.F-026/15-16	6,40,350.00			
11-Sep-2015	Sales - R-034/15-16	38,750.00			
12-Sep-2015	Sales - T.F-027/15-16	53,328.00			
14-Sep-2015	Sales - T.F-028/15-16	5,62,375.00			
16-Sep-2015	Sales - R-036/15-16	38,325.00			
19-Sep-2015	Sales - T.F-030/15-16	9,02,770.00			
23-Sep-2015	Sales - T.F-031/15-16	6,10,428.00			
27-Sep-2015	Sales - T.F-032/15-16	6,00,412.00			
28-Sep-2015	Sales - R-044/15-16	31,710.00			
		15,858.00	5-Oct-2015	Bank	1,00,000.00
3-Oct-2015	Sales - R-046/15-16	1,00,000.00		BANK OF INDIA, NAROL CHQ. NO.455	
7-Oct-2015	Bank				

For: H.V.SYNTHETICS NO.453 BANK OF INDIA, NAROL
Director

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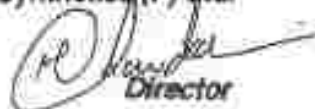
FOR: NIRUPAMA ENTERPRISE
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PROPRIETOR



Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
8-Oct-2015	Bank RETURN CHQ NO. 459 BANK OF INDIA, NAROL	1,00,000.00	8-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 457	1,00,000.00
10-Oct-2015	Sales - T.F-035/15-16	6,08,784.00	7-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 458	1,00,000.00
12-Oct-2015	Bank RETURN CHQ NO. 460 & 461 BANK OF INDIA, NAROL	2,00,000.00	8-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 459	1,00,000.00
13-Oct-2015	Bank RETURN CHQ NO. 462 BANK OF INDIA, NAROL	1,00,000.00	12-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 460 - 461	2,00,000.00
13-Oct-2015	Sales - T.F-035/15-16	5,34,593.00	13-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 462	1,00,000.00
14-Oct-2015	Bank RETURN CHQ NO. 464 BANK OF INDIA, NAROL	1,00,000.00	14-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 464	1,00,000.00
15-Oct-2015	Bank RETURN CHQ NO. 465 BANK OF INDIA, NAROL	1,00,000.00	15-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 465	1,00,000.00
20-Oct-2015	Bank RETURN CHQ NO. 8849 BANK OF INDIA, NAROL	1,00,000.00	16-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8847	1,00,000.00
21-Oct-2015	Bank RETURN CHQ NO. 8850 BANK OF INDIA, NAROL	1,00,000.00	17-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8848	1,00,000.00
27-Oct-2015	Bank RETURN CHQ NO. 8854 BANK OF INDIA, NAROL	1,00,000.00	18-Oct-2015	Bank RTGS	2,00,000.00
27-Oct-2015	Sales - R-052/15-16	1,82,291.00	20-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8849	1,00,000.00
28-Oct-2015	Sales - T.F-035/15-16	1,78,438.00	21-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8850	1,00,000.00
			23-Oct-2015	Bank RTGS	1,00,000.00
			23-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8851	1,00,000.00
			26-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8852	1,00,000.00
			27-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8854	1,00,000.00
			28-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8855	1,00,000.00
			31-Oct-2015	KASAR	0.50
		1,70,76,100.50			39,74,531.50
		1,70,76,100.50		Closing Balance	1,31,01,569.00
					1,70,76,100.50

I/We hereby confirm the above

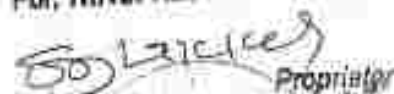
For, H.V. Synthetics (P) Ltd.



Director

Yours faithfully,

For, NIRUPAMA ENTERPRISE



Proprietor

FOR, NIRUPAMA ENTERPRISE



PROPRIETOR


INCOME TAX PAN SERVICES UNIT

Managing National Securities Depository Limited

4th Floor, 1st Main Trade Centre, Connaught Place Compound, S. B. Marg,
New Delhi - 110 022. Telephone No. - 400 013.



The Income Tax Department takes pleasure in informing that the PAN allotted to you is

AABCH7296M

and the PAN card is enclosed herewith. Further, for filing the return of income, please contact:

ITO WARD 5(1) AHMEDABAD

Having a PAN in return of income and applies for payment of taxes is necessary to get credit of taxes paid by you and faster processing of return of income. Moreover, quoting PAN in all other communications with the department will help to improve taxpayer services.

You may inform that it is mandatory to quote PAN in several transactions specified under Income Tax Act, 1961. For further details of such transactions, reference is invited to rule 4B of the Income Tax Rules, 1962 read with section 139A of the Income Tax Act, 1961.

In the event of more than one PAN being allotted, this fact should be brought to the notice of your Assessing Officer, as possessing or using more than one PAN is against law and may attract penalty of upto Rs. 10,000/-.

Errors in the date printed on your PAN Card may be brought to the notice of IT PAN Cell at the address above and on the reverse of the PAN Card.

2012 - Perc : 100277 : 5002000
00127105 / 2010V0002741151 : 4562588

B V SYNTHETICS PRIVATE LIMITED

B V SYNTHETICS PRIVATE LIMITED
235-2 NH 408,
HAROL BARKHEJI HIGHWAY ROAD, HAROL AHMEDABAD,
GUJARAT - 382405
TEL NO : 79-26320431

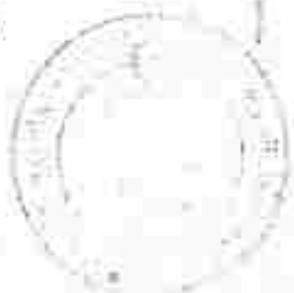
Income Tax Department

x *(Signature)*
x *(Signature)*
x *(Signature)*

(This being a computer generated letter, no signatures are required)

FOR, NIRUPAMA ENTERPRISE

(Signature)
PROPRIETOR



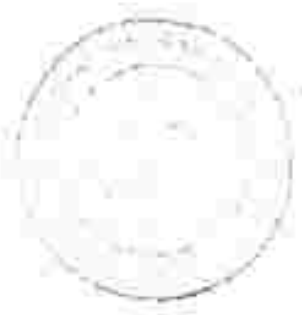
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MADRAS
INDIA
POSTAL CODE 600 001

Ms. Nirupama Enterprises
Proprietor



FOR. NIRUPAMA ENTERPRISE

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PROPRIETOR



S. M. V. S. (MS)



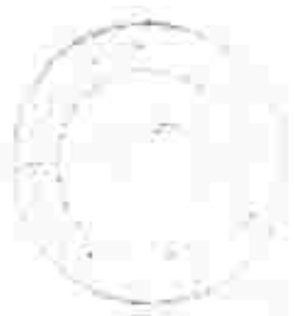
FOR, NIRUPAMA ENTERPRISE

[Signature]
PROPRIETOR



N Chandar

N Chandar



FOR, NIRUPAMA ENTERPRISE

N Chandar
PROPRIETOR



भारत सरकार

Government of India

संस्कृत संख्या / Enrollment No.: 1116/10000000000

TO
श्री. रविशंकर चंद्रशेखर
Thakur Ravishankar Chandrashekhar
R2, ANAND SOCIETY FARM OFF, JAYMALA
SOCIETY, BHODANUR Ahmednagar City
Dist. Solapur
Dist. Solapur
431001



आपका पता संख्या / Your Address No.:

3982 1546 3778

आधार - सामान्य माहसली अधिकार



भारत सरकार
GOVERNMENT OF INDIA

श्री. रविशंकर चंद्रशेखर
Thakur Ravishankar Chandrashekhar
संस्कृत संख्या / Year of Birth: 1978
पुरु / Male

3982 1546 3778



आधार - सामान्य माहसली अधिकार

Ravi Chakker

FOR, NIRUPAMA ENTERPRISE

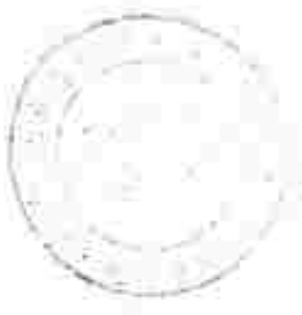
[Signature]
PROPRIETOR



OF

Form 7
 U.S. DEPARTMENT OF THE TREASURY
 VALID THROUGH 01/31/2012
 U.S. MAIL PERMIT NO. 1000
 WASHINGTON, DC 20503
 NAME: HARSHI E ADARWAL
 SSN: 84-3000000
 TITLE: ASSISTANT
 ADDRESS: 1000 BROADWAY NEW YORK, NY 10018
 CITY: NEW YORK STATE: NY ZIP: 10018

2012 stamp



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25/8/2012

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 23 2 22/8/20
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 20/8/20
 20/8/20

2
 20/8/2012
 20/8/2012

FOR, NIRUPAMA ENTERPRISE

20/8/2012 PROPRIETOR

(Annexure C)

To : H.V.SYNTHETICS PVT.LTD.
225/2, N.H.NO.8
BARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H ASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A, SHIV SHAKTI ESTATE, B/H PRINCE HOTEL,
NAROL CHAR RASTA, NAROL, AHMEDABAD

Dear Sir/Madam,

Date: 1-Apr-2012

Sub: Confirmation of Accounts
1-Apr-2011 to 31-Mar-2012

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No. duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
23-Apr-2011	Sales - R-001	29,799.00			
25-Apr-2011	Sales - R-002	19,885.00			
28-Apr-2011	Sales - R-003	21,252.00			
29-Apr-2011	Sales - R-004	51,876.00			
2-May-2011	Sales - R-005	31,876.00	14-May-2011	Bank	3,00,000.00
9-May-2011	Sales - R-006	34,020.00	18-May-2011	Bank	1,00,000.00
13-May-2011	Sales - R-007	31,165.00			
18-May-2011	Sales - R-008	31,166.00			
16-May-2011	Sales - T.F-009	2,48,831.00			
18-May-2011	Sales - R-009	31,195.00			
20-May-2011	Sales - T.F-014	1,87,828.00			
			14-Jun-2011	Bank	38,688.00
			22-Jun-2011	Bank	2,00,000.00
31-Jul-2011	Sales - T.F-041	3,49,831.00	22-Jul-2011	Bank	2,02,248.00
31-Aug-2011	Sales - T.F-049	3,07,219.00	2-Aug-2011	Bank	3,25,000.00
23-Sep-2011	Sales - R-010	22,050.00			
30-Sep-2011	Sales - T.F-056	3,81,843.75			
16-Oct-2011	Sales - R-012	3,750.00	22-Oct-2011	Bank	4,00,000.00
7-Nov-2011	Sales - R-013	37,800.00	1-Nov-2011	Bank	22,050.00
24-Nov-2011	Sales - R-014	75,500.00			
10-Dec-2011	Sales - R-015	37,000.00			
19-Dec-2011	Sales - R-016	38,325.00			
30-Dec-2011	Sales - R-017	37,600.00			
17-Jan-2012	Sales - R-020	34,650.00			
2-Feb-2012	Sales - R-025	22,050.00	16-Feb-2012	Bank	4,38,775.00
2-Feb-2012	Sales - R-026	35,280.00			
8-Feb-2012	Sales - R-028	34,125.00			
15-Feb-2012	Sales - R-034	34,125.00			
23-Feb-2012	Sales - R-039	35,400.00			
29-Feb-2012	Sales - R-040	37,590.00			
3-Mar-2012	Sales - R-041	22,050.00	15-Mar-2012	Bank	1,83,380.00
18-Mar-2012	Sales - R-046	37,800.00			



FOR, NIRUPAMA ENTERPRISE

For, H.V. Synthetics

PROPRIETOR

continued

11-Mar-2012	Sales - R-047	38,480.00				
25-Mar-2012	Sales - R-048	30,480.00				



FOR, NIRUPAMA ENTERPRISE

[Handwritten Signature]
 PROPRIETOR

20,62,885.75

20,62,885.75



Closing Balance

22,46,126.00

1,16,759.75

23,62,885.75

We hereby confirm the above

For, H.V. Synthetics (P) Ltd.

[Handwritten Signature]
 Director

Yours faithfully

[Handwritten Signature]

[Handwritten Signature]

To: H.V.SYNTHETICS.PVT.LTD.
225/2,N.H.NO.8
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS
B/H.ASOPALAV HOTEL
NAROL CHAR RASTA,NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A,SHIV SHAKTI ESTATE, B/H.PRINCE HOTEL,
NAROL CHAR RASTA, NAROL, AHMEDABAD

Dear Sir/Madam,

Dated: 1-Apr-2013

Sub: Confirmation of Accounts
1-Apr-2012 to 31-Mar-2013

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2012	Opening Balance	1,16,759.73			
9-Apr-2012	Sales - R-001	38,566.00			
17-Apr-2012	Sales - R-002	43,880.00			
11-May-2012	Sales - R-003	45,570.00			
14-Jun-2012	Sales - R-011	44,100.00			
1-Jul-2012	Sales - T.F-012	4,99,212.00	25-Jul-2012	Bank	3,00,000.00
31-Jul-2012	Sales - T.F-018	4,30,185.00			
31-Aug-2012	Sales - T.F-020	5,51,628.00			
1-Sep-2012	Sales - R-012	12,075.00			
10-Sep-2012	Sales - T.F-032	1,43,067.20			
24-Sep-2012	Sales - R-013	22,260.00			
8-Oct-2012	Sales - T.F-038	1,32,571.00	18-Oct-2012	Bank	1,15,759.00
19-Oct-2012	Sales - T.F-039	1,74,454.00	18-Oct-2012	Bank	1,99,212.00
27-Oct-2012	Sales - T.F-040	1,47,149.25			
4-Nov-2012	Sales - T.F-043	2,85,281.00			
30-Nov-2012	Sales - T.F-044	1,33,065.00			
31-Dec-2012	Sales - T.F-045	4,40,037.00	3-Dec-2012	KASAR	1.80
			3-Dec-2012	Bank	6,56,521.00
			5-Dec-2012	Bank	3,61,533.00
			11-Dec-2012	Bank	3,21,503.00
			12-Dec-2012	Bank	5,51,628.00
7-Jan-2013	Sales - T.F-046	59,882.40			
21-Jan-2013	Sales - T.F-047	1,00,008.45			
22-Jan-2013	Sales - T.F-048	1,67,201.75			
12-Feb-2013	Sales - T.F-049	1,85,934.00	22-Feb-2013	Bank	4,33,661.00
15-Feb-2013	Sales - T.F-050	4,33,978.00	28-Feb-2013	Bank	1,87,201.00
26-Feb-2013	Sales - T.F-052	2,87,336.00			
28-Feb-2013	Sales - T.F-053	1,75,032.75			
9-Mar-2013	Sales - T.F-054	1,30,387.50	9-Mar-2013	Bank	67,070.00
15-Mar-2013	Sales - T.F-055	2,89,437.00	15-Mar-2013	Bank	57,070.00
21-Mar-2013	Sales - T.F-056	37,933.50	13-Mar-2013	Bank	1,85,934.00
30-Mar-2013	Sales - T.F-057	4,82,400.00	18-Mar-2013	Bank	4,33,978.00



FOR, NIRUPAMA ENTERPRISE

[Signature]

PROPRIETOR

[Signature]

continued



21-Mar-2013	Bank				67,070.00
27-Mar-2013	Bank				87,071.00
29-Mar-2013	Bank				1,75,032.00

FOR, NIRUPAMA ENTERPRISES

[Signature]
PROPRIETOR



55,69,100.15

55,69,100.15

Closing Balance:

37,91,642.80

17,77,537.35

55,69,180.15

We hereby confirm the above

For, H.V. Synthetics

[Signature]

Yours faithfully,

[Signature]

[Handwritten text]

To: H.M. SYNTHETICS PVT. LTD.
225/2, N.H. NO. 8
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H ASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A, SHIV SHAKTI ESTATE, B/H PRINCE HOTEL,
NAROL CHAR RASTA, NAROL, AHMEDABAD

Dear Sir/Madam,

Sub: Confirmation of Accounts
1-Apr-2013 to 31-Mar-2014

Dated: 1-Apr-2014

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2013	Opening Balance	17,77,537.35	4-Apr-2013	Bank	37,803.00
15-Apr-2013	Sales - T.F-001	2,29,823.00	5-Apr-2013	Bank	2,87,336.00
15-Apr-2013	Sales - T.F-002	1,38,315.50	6-Apr-2013	Bank	2,00,000.00
30-Apr-2013	Sales - T.F-003	3,73,266.00	9-Apr-2013	Bank	1,00,000.00
30-Apr-2013	Sales - T.F-004	1,82,256.50	10-Apr-2013	Bank	4,62,400.00
30-Apr-2013	Sales - R-003	78,425.00	11-Apr-2013	Bank	1,30,387.00
			13-Apr-2013	Bank	2,59,437.00
			20-Apr-2013	Bank	2,00,000.00
			27-Apr-2013	Bank	1,00,000.00
1-May-2013	Sales - R-004	30,870.00			
7-May-2013	Sales - R-005	21,830.00			
11-May-2013	Sales - R-008	76,642.00			
15-May-2013	Sales - T.F-005	1,37,242.50			
15-May-2013	Sales - T.F-006	2,87,888.50			
15-May-2013	Sales - T.F-007	21,375.00			
20-May-2013	Sales - R-011	78,425.00			
24-May-2013	Sales - R-012	22,050.00			
31-May-2013	Sales - T.F-008	3,76,482.00			
31-May-2013	Sales - T.F-009	2,12,449.50			
31-May-2013	Sales - T.F-010	1,02,399.00			
3-Jun-2013	Sales - R-016	78,425.00	7-Jun-2013	Bank	30,870.00
10-Jun-2013	Sales - R-017	78,425.00	10-Jun-2013	Bank	2,29,823.00
15-Jun-2013	Sales - T.F-011	4,88,385.00	11-Jun-2013	Bank	1,38,315.00
17-Jun-2013	Sales - R-018	80,650.00	13-Jun-2013	Bank	3,73,266.00
26-Jun-2013	Sales - R-019	80,650.00	17-Jun-2013	Bank	78,425.00
30-Jun-2013	Sales - T.F-012	2,41,204.50			
30-Jun-2013	Sales - T.F-013	1,72,250.00			
30-Jun-2013	Sales - T.F-014	86,511.50			
30-Jun-2013	Sales - T.F-015	1,07,616.00			
5-Jul-2013	Sales - R-022	80,650.00	2-Jul-2013	Bank	1,02,399.00
14-Jul-2013	Sales - R-024	57,750.00	3-Jul-2013	Bank	3,76,482.00
15-Jul-2013	Sales - T.F-016	2,18,150.00	5-Jul-2013	Bank	2,12,449.00
15-Jul-2013	Sales - T.F-017	3,72,504.00	7-Jul-2013	Bank	2,87,888.00
19-Jul-2013	Sales - T.F-018	58,435.00	9-Jul-2013	Bank	1,37,242.00
15-Jul-2013	Sales - R-023	80,650.00	10-Jul-2013	Bank	21,375.00
17-Jul-2013	Sales - R-026	22,050.00	10-Jul-2013	Bank	21,830.00
22-Jul-2013	Sales - R-027	1,03,950.00	10-Jul-2013	Bank	22,050.00



FOR, NIRUPAMA ENTERPRISE

PROPRIETOR

continued



Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
12-Jul-2013	Sales - R-028	1,03,950.00	12-Jul-2013	Bank	78,425.00
13-Jul-2013	Sales - T.F-019	4,20,040.50	13-Jul-2013	Bank	76,542.00
13-Jul-2013	Sales - T.F-020	2,48,763.50	13-Jul-2013	Bank	4,85,385.00
19-Jul-2013	Sales - T.F-021	1,04,255.00			
19-Jul-2013	Sales - T.F-022	2,71,599.50			
19-Jul-2013	Sales - T.F-023	28,666.00			
10-Aug-2013	Sales - R-029	90,187.50	10-Aug-2013	Bank	2,41,204.00
10-Aug-2013	Sales - R-030	80,850.00	10-Aug-2013	Bank	1,72,250.00
10-Aug-2013	Sales - T.F-024	3,61,800.00	10-Aug-2013	Bank	86,511.00
11-Aug-2013	Sales - T.F-025	2,78,800.00	11-Aug-2013	Bank	1,07,516.00
22-Aug-2013	Sales - T.F-026	1,53,325.00	22-Aug-2013	Bank	3,18,550.00
22-Aug-2013	Sales - R-034	29,135.00	22-Aug-2013	Bank	7,82,320.00
29-Aug-2013	Sales - T.F-027	3,68,528.00			
31-Aug-2013	Sales - T.F-028	3,54,175.00			
31-Aug-2013	Sales - T.F-029	1,48,288.00			
31-Aug-2013	Sales - T.F-030	3,58,688.00			
16-Sep-2013	Sales - T.F-031	1,71,900.00	4-Sep-2013	Bank	3,30,122.00
16-Sep-2013	Sales - T.F-032	2,38,480.00	5-Sep-2013	Bank	2,49,763.00
18-Sep-2013	Sales - T.F-033	83,420.00	7-Sep-2013	Bank	1,03,950.00
18-Sep-2013	Sales - R-036	41,475.00	12-Sep-2013	Bank	1,03,950.00
14-Sep-2013	Sales - R-035	42,000.00			
16-Sep-2013	Sales - R-037	37,800.00			
18-Sep-2013	Sales - R-038	73,530.00			
20-Sep-2013	Sales - T.F-034	2,27,237.50			
29-Sep-2013	Sales - T.F-035	2,06,356.00			
20-Sep-2013	Sales - T.F-036	28,124.00			
30-Sep-2013	Sales - T.F-037	2,47,600.00			
30-Sep-2013	Sales - T.F-038	1,86,592.00			
30-Sep-2013	Sales - T.F-039	23,266.00			
30-Sep-2013	Sales - R-040	67,750.00			
30-Sep-2013	Sales - T.F-040	2,47,757.00			
5-Oct-2013	Sales - R-041	34,020.00	7-Oct-2013	Bank	4,48,508.00
9-Oct-2013	Sales - R-042	37,800.00			
10-Oct-2013	Sales - T.F-041	1,38,478.00			
10-Oct-2013	Sales - T.F-042	2,55,248.00			
10-Oct-2013	Sales - T.F-043	2,58,713.00			
13-Oct-2013	Sales - R-043	38,083.00			
20-Oct-2013	Sales - T.F-044	87,885.00			
20-Oct-2013	Sales - T.F-046	44,912.00			
20-Oct-2013	Sales - T.F-046	61,075.00			
23-Oct-2013	Sales - R-044	24,150.00			
31-Oct-2013	Sales - T.F-047	1,48,265.00			
31-Oct-2013	Sales - T.F-048	2,48,212.50			
31-Oct-2013	Sales - R-045	61,950.00			
31-Oct-2013	Sales - T.F-049	20,456.00			
31-Oct-2013	Sales - T.F-050	2,57,397.00			
10-Nov-2013	Sales - T.F-051	1,02,088.00	15-Nov-2013	Bank	14,80,651.00
10-Nov-2013	Sales - T.F-052	30,555.00			
20-Nov-2013	Sales - T.F-053	98,888.00			
20-Nov-2013	Sales - T.F-054	58,398.00			
22-Nov-2013	Sales - R-046	48,300.00			
26-Nov-2013	Sales - R-047	36,750.00			
30-Nov-2013	Sales - T.F-055	1,55,113.00			
30-Nov-2013	Sales - T.F-056	1,09,960.00			
10-Dec-2013	Sales - T.F-057	1,10,891.00			
13-Dec-2013	Sales - R-048	37,170.00			
17-Dec-2013	Sales - T.F-058	65,918.00			
17-Dec-2013	Sales - T.F-059	1,77,838.00			
21-Dec-2013	Sales - R-049	42,814.00			

FOR, NIRUPAMA ENTERPRISE

 PROPRIETOR

For, M.V. Synthetics (P) Ltd.

 Director

Particulars	Debit Amount	Date	Particulars	Credit Amount
1 - T.F-060	90,307.00			
2 - T.F-061	1,05,179.00			
3 - T.F-062	98,583.00			
4 - T.F-063	12,018.00			
5 - T.F-064	13,525.00			
6 - T.F-065	57,157.00			
7 - T.F-066	60,806.00			
8 - R-050	37,380.00			
9 - T.F-067	2,02,725.00			
10 - T.F-068	95,197.00			
11 - R-051	37,800.00			
12 - R-052	49,380.00			
13 - T.F-069	96,675.00			
14 - T.F-070	94,404.00			
15 - T.F-071	92,837.00			
16 - R-053	28,595.00			
17 - R-054	58,750.00			
18 - T.F-073	33,415.00			
19 - T.F-074	1,58,083.00			
20 - T.F-072	2,03,738.00			
21 - T.F-075	90,988.00			
22 - T.F-076	1,49,110.00			
23 - R-055	99,300.00	13-Feb-2014	Bank	8,86,580.00
24 - R-057	84,050.00			
25 - R-058	57,750.00			
26 - T.F-077	1,58,574.00			
27 - T.F-078	1,21,544.00			
28 - T.F-079	92,253.00			
29 - T.F-080	2,54,175.00			
30 - T.F-081	1,18,218.00			
31 - R-059	89,300.00			
32 - R-060	90,400.00			
33 - R-061	89,300.00			
34 - R-063	68,040.00			
35 - R-062	44,100.00			
36 - R-064	78,002.00			
37 - T.F-082	1,58,552.00			
38 - T.F-083	1,43,555.00			
39 - T.F-085	73,175.00			
40 - T.F-084	2,22,005.00			
41 - T.F-086	91,275.00			
42 - R-065	65,835.00	14-Mar-2014	Bank	9,90,688.00
43 - R-066	79,002.00	21-Mar-2014	Bank	10,09,497.00
44 - R-067	45,150.00	31-Mar-2014	KASAR	7,225.85
45 - R-068	79,002.00			
46 - T.F-087	1,51,015.00			
47 - T.F-088	1,79,218.00			
48 - R-069	70,002.00			
49 - T.F-089	55,018.00			
50 - T.F-090	1,73,975.00			
51 - R-070	51,450.00			
52 - T.F-091	65,470.00			
53 - T.F-092	1,52,569.00			
54 - T.F-093	47,938.00			
55 - R-071	79,002.00			
56 - R-072	30,501.00			
57 - R-073	45,150.00			
58 - R-074	62,632.00			
59 - R-075	1,00,955.00			
60 - T.F-094	1,11,677.00			

FOR, NIRUPAMA ENTERPRISE

 PROPRIETOR

For, R.V. Synthetics (P) Ltd.





To : H.V.SYNTHETICS PVT.LTD,
225/2,N.H.NO.9
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H.ASOPALAV HOTEL
NAROL CHAR RASTA,NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A,SHIV SHAKTI ESTATE, B/H.PRINCE HOTEL
NAROL CHAR RASTA, NAROL, AHMEDABAD

Dear Sir/Madam,

Dated: 1-Apr-2014

Sub: Confirmation of Accounts
1-Apr-2014 to 31-Mar-2015

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above-mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2014	Opening Balance	57,36,444.00			
10-Apr-2014	Sales - T.F-001	1,72,975.00			
10-Apr-2014	Sales - T.F-002	1,22,961.00			
10-Apr-2014	Sales - T.F-003	2,57,209.00			
20-Apr-2014	Sales - T.F-004	1,21,550.00			
20-Apr-2014	Sales - T.F-005	2,14,258.00			
22-Apr-2014	Sales - R-001	1,87,650.00			
27-Apr-2014	Sales - R-002	3,03,998.00			
30-Apr-2014	Sales - T.F-006	4,49,753.00			
30-Apr-2014	Sales - T.F-007	90,188.00			
30-Apr-2014	Sales - T.F-008	2,20,786.00			
30-Apr-2014	Sales - T.F-009	85,868.00			
10-May-2014	Sales - T.F-010	1,56,425.00	2-May-2014	Bank	10,10,502.00
10-May-2014	Sales - T.F-011	1,09,888.00	23-May-2014	Bank	7,90,238.00
10-May-2014	Sales - T.F-012	51,968.00			
20-May-2014	Sales - T.F-013	1,05,908.00			
20-May-2014	Sales - T.F-014	60,150.00			
20-May-2014	Sales - T.F-015	2,47,881.00			
31-May-2014	Sales - R-004	2,28,270.00			
31-May-2014	Sales - R-005	4,44,990.00			
31-May-2014	Sales - T.F-016	1,00,158.00			
31-May-2014	Sales - T.F-017	97,713.00			
31-May-2014	Sales - T.F-018	4,00,741.00			
31-May-2014	Sales - T.F-019	3,20,298.00			
10-Jun-2014	Sales - T.F-020	2,57,741.00	6-Jun-2014	Bank	4,12,932.00
10-Jun-2014	Sales - T.F-021	1,28,331.00	6-Jun-2014	Bank	4,53,414.00
10-Jun-2014	Sales - T.F-022	84,913.00	12-Jun-2014	Bank	5,31,738.00
20-Jun-2014	Sales - T.F-023	2,24,651.00	13-Jun-2014	Bank	5,01,650.00
20-Jun-2014	Sales - T.F-024	1,76,750.00	20-Jun-2014	Bank	11,18,960.00
20-Jun-2014	Sales - T.F-025	92,750.00			
30-Jun-2014	Sales - R-010	1,08,670.00			
30-Jun-2014	Sales - R-011	1,06,420.00			
30-Jun-2014	Sales - R-012	4,58,000.00			
30-Jun-2014	Sales - T.F-026	3,16,648.00			
30-Jun-2014	Sales - T.F-027	1,86,219.00			
30-Jun-2014	Sales - T.F-028	81,475.00			
30-Jun-2014	Sales - T.F-029	1,07,462.00			

FOR, NIRUPAMA ENTERPRISE

PROPRIETOR

For, H.V. Synthetics (P) Ltd.

Director

continued



To : H.V.SYNTHETICS PVT.LTD,
225/2,N.H.NO.8
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H.ASOPALAV HOTEL
NAROL CHAR RASTA,NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A,SHIV SHAKTI ESTATE,
B/H.PRINCE HOTEL,
NAROL CHAR RASTA,NAROL,
AHMEDABAD - 382405

Dear Sir/Madam,

Dated: 5-Apr-2016

Sub: Confirmation of Accounts
1-Apr-2015 to 31-Mar-2016

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2015	Opening Balance	71,64,015.50			
			27-Jul-2015	Bank Cheque	15,74,531.00
15-Aug-2015	Sales - T.F-013/15-16	5,44,125.00	27-7-2015	15,74,531.00 Dr	
16-Aug-2015	Sales - R-018/15-16	16,359.00			
17-Aug-2015	Sales - T.F-014/15-16	5,11,725.00			
18-Aug-2015	Sales - R-019/15-16	2,85,804.00			
20-Aug-2015	Sales - R-020/15-16	63,420.00			
20-Aug-2015	Sales - T.F-015/15-16	5,20,060.00			
21-Aug-2015	Sales - R-021/15-16	53,383.00			
21-Aug-2015	Sales - R-022/15-16	1,20,323.00			
24-Aug-2015	Sales - R-023/15-16	1,50,413.00			
24-Aug-2015	Sales - R-024/15-16	1,35,856.00			
25-Aug-2015	Sales - R-025/15-16	36,750.00			
25-Aug-2015	Sales - R-026/15-16	26,670.00			
26-Aug-2015	Sales - T.F-016/15-16	5,52,127.00			
31-Aug-2015	Sales - T.F-018/15-16	3,90,188.00			
31-Aug-2015	Sales - T.F-019/15-16	1,82,404.00			
31-Aug-2015	Sales - R-029/15-16	37,465.00			
1-Sep-2015	Sales - R-030/15-16	18,376.00	29-Sep-2015	Bank	2,00,000.00
3-Sep-2015	Sales - T.F-022/15-16	1,32,078.00		BANK OF INDIA, NAROL CHQ.	
8-Sep-2015	Sales - T.F-023/15-16	96,598.00		NO.453-454	
11-Sep-2015	Sales - T.F-024/15-16	90,892.00	30-Sep-2015	Bank	1,00,000.00
11-Sep-2015	Sales - T.F-025/15-16	89,450.00		BANK OF INDIA, NAROL CHQ.	
11-Sep-2015	Sales - T.F-026/15-16	8,40,350.00		NO.455	
11-Sep-2015	Sales - R-034/15-16	38,750.00		Cheque	30-9-2015 : 1,00,000.00 Dr
12-Sep-2015	Sales - T.F-027/15-16	53,328.00			
15-Sep-2015	Sales - T.F-028/15-16	6,82,378.00			
18-Sep-2015	Sales - R-036/15-16	35,325.00			
18-Sep-2015	Sales - T.F-030/15-16	6,02,770.00			
25-Sep-2015	Sales - T.F-031/15-16	8,10,428.00			
27-Sep-2015	Sales - T.F-032/15-16	6,98,412.00			
30-Sep-2015	Sales - R-044/15-16	31,710.00			
3-Oct-2015	Sales - R-046/15-16	15,855.00			

FOR, NIRUPAMA ENTERPRISE
[Signature]
PROPRIETOR

For, H.V. Synthetics (P) Ltd.

For, H.V. Synthetics (P) Ltd.

For, Nirupama Enterpr

[Signature]
Director

[Signature]
Director

[Signature]
Propri
continued

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Oct-2015	Bank RETURN CHQ NO. 458 BANK OF INDIA, NAROL	1,00,000.00	5-Oct-2015	Bank BANK OF INDIA, NAROL CHQ NO. 458	1,00,000.00
6-Oct-2015	Cheque 7-10-2015 1,00,000.00 Cr Bank RETURN CHQ NO. 459 BANK OF INDIA, NAROL	1,00,000.00	6-Oct-2015	Cheque DD 6-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 457	1,00,000.00
10-Oct-2015	Cheque 8-10-2015 1,00,000.00 Cr Sales - T.F-035/15-16	5,08,794.00	7-Oct-2015	Cheque DD 6-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 458	1,00,000.00
12-Oct-2015	Bank RETURN CHQ NO. 460 & 461 BANK OF INDIA, NAROL	2,00,000.00	8-Oct-2015	Cheque DD 7-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 459	1,00,000.00
13-Oct-2015	Bank RETURN CHQ NO. 462 BANK OF INDIA, NAROL	1,00,000.00	8-Oct-2015	Bank BANK OF INDIA, NAROL CHQ NO. 459	1,00,000.00
13-Oct-2015	Cheque 13-10-2015 1,00,000.00 Cr Sales - T.F-036/15-16	5,34,593.00	12-Oct-2015	Cheque DD 8-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 460 - 461	2,00,000.00
14-Oct-2015	Bank RETURN CHQ NO. 464 BANK OF INDIA, NAROL	1,00,000.00	13-Oct-2015	Bank BANK OF INDIA, NAROL CHQ NO. 462	1,00,000.00
15-Oct-2015	Cheque 14-10-2015 1,00,000.00 Cr Bank RETURN CHQ NO. 465 BANK OF INDIA, NAROL	1,00,000.00	14-Oct-2015	Cheque DD 13-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 464	1,00,000.00
20-Oct-2015	Cheque 15-10-2015 1,00,000.00 Cr Bank RETURN CHQ NO. 5949 BANK OF INDIA, NAROL	1,00,000.00	15-Oct-2015	Bank BANK OF INDIA, NAROL CHQ NO. 464	1,00,000.00
21-Oct-2015	Cheque 20-10-2015 1,00,000.00 Cr Bank RETURN CHQ NO. 6850 BANK OF INDIA, NAROL	1,00,000.00	15-Oct-2015	Cheque DD 14-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 465	1,00,000.00
27-Oct-2015	Cheque 21-10-2015 1,00,000.00 Cr Bank RETURN CHQ NO. 8554 BANK OF INDIA, NAROL	1,00,000.00	16-Oct-2015	Cheque DD 15-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 8847	1,00,000.00
27-Oct-2015	Cheque 27-10-2015 1,00,000.00 Cr Sales - R-052/15-16	1,92,291.00	17-Oct-2015	Cheque DD 15-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 8848	1,00,000.00
31-Oct-2015	Sales - T.F-039/15-16	1,78,438.00	18-Oct-2015	Cheque DD 17-10-2015 1,00,000.00 Cr Bank RTGS	2,00,000.00
			19-Oct-2015	Cheque DD 18-10-2015 2,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 8849	1,00,000.00
			20-Oct-2015	Cheque DD 20-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 8850	1,00,000.00
			21-Oct-2015	Cheque DD 21-10-2015 1,00,000.00 Cr Bank RTGS	1,00,000.00
			23-Oct-2015	Cheque DD 23-10-2015 1,00,000.00 Cr Bank BANK OF INDIA, NAROL CHQ NO. 8951	1,00,000.00
			23-Oct-2015	Bank BANK OF INDIA, NAROL CHQ NO. 8951	1,00,000.00
				Cheque DD 23-10-2015 1,00,000.00 Cr	

FOR, NIRUPAMA ENTERPRISE


 PROPRIETOR

For, H.V. Synthetics (P) Ltd.

For, H.V. Synthetics (P) Ltd.

For, Nirupama Enterprise


 Director


 Proprietor

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
			26-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8852	1,00,000.00
				ChequeDD 26-10-2015 1,00,000.00 Dr	
			27-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8854	1,00,000.00
				ChequeDD 27-10-2015 1,00,000.00 Dr	
			28-Oct-2015	Bank BANK OF INDIA, NAROL CHQ. NO. 8855	1,00,000.00
				ChequeDD 28-10-2015 1,00,000.00 Dr	
			31-Oct-2015	KASAR	0.50
3-Nov-2015	Sales - R-055/15-16	53,684.00	3-Nov-2015	Bank	2,50,000.00
10-Nov-2015	Sales - T.F-040/15-16	3,31,480.00		ChequeDD 3-11-2015 2,50,000.00 Dr	
10-Nov-2015	Sales - R-057/15-16	55,703.00	8-Nov-2015	Bank	3,00,000.00
16-Nov-2015	Sales - R-058/15-16	1,25,038.00		ChequeDD 8-11-2015 2,00,000.00 Dr	
20-Nov-2015	Sales - T.F-041/15-16	2,09,374.00	9-Nov-2015	Bank	2,00,000.00
23-Nov-2015	Sales - R-059/15-16	1,18,598.00		ChequeDD 9-11-2015 2,00,000.00 Dr	
27-Nov-2015	Sales - R-060/15-16	1,40,385.00	12-Nov-2015	Bank	4,00,000.00
30-Nov-2015	Sales - T.F-043/15-16	2,20,410.00		ChequeDD 12-11-2015 4,00,000.00 Dr	
30-Nov-2015	Sales - T.F-044/15-16	1,43,139.00	18-Nov-2015	Bank	4,40,000.00
30-Nov-2015	Sales - T.F-045/15-16	1,09,057.00		ChequeDD 18-11-2015 4,40,000.00 Dr	
2-Dec-2015	Sales - R-061/15-16	63,420.00	3-Dec-2015	Bank	2,75,000.00
11-Dec-2015	Sales - R-062/15-16	1,14,860.00		ChequeDD 3-12-2015 2,75,000.00 Dr	
11-Dec-2015	Sales - T.F-046/15-16	1,45,836.00	23-Dec-2015	Bank	5,00,000.00
12-Dec-2015	Sales - R-063/15-16	64,470.00		ChequeDD 23-12-2015 5,00,000.00 Dr	
13-Dec-2015	Sales - R-064/15-16	1,39,171.00			
15-Dec-2015	Sales - R-065/15-16	38,850.00			
19-Dec-2015	Sales - T.F-047/15-16	1,21,904.00			
19-Dec-2015	Sales - T.F-048/15-16	1,33,778.00			
20-Dec-2015	Sales - T.F-049/15-16	1,94,857.00			
21-Dec-2015	Sales - R-060/15-16	1,83,780.00			
23-Dec-2015	Sales - R-087/15-16	85,100.00			
31-Dec-2015	Sales - T.F-050/15-16	2,60,550.00			
31-Dec-2015	Sales - T.F-051/15-16	68,009.00			
31-Dec-2015	Sales - T.F-052/15-16	1,49,792.00			
31-Dec-2015	Sales - T.F-053/15-16	1,18,038.00			
31-Dec-2015	Sales - T.F-054/15-16	2,39,433.00			
31-Dec-2015	Sales - T.F-055/15-16	97,792.00			
3-Jan-2016	Sales - R-073/15-16	2,40,158.00	4-Jan-2016	Bank	4,00,000.00
6-Jan-2016	Sales - R-075/15-16	77,315.00		ChequeDD 4-1-2016 4,00,000.00 Dr	
9-Jan-2016	Sales - R-076/15-16	66,875.00	16-Jan-2016	Bank	7,50,000.00
10-Jan-2016	Sales - T.F-056/15-16	66,968.00		ChequeDD 16-1-2016 7,50,000.00 Dr	
10-Jan-2016	Sales - T.F-057/15-16	1,57,186.00			
12-Jan-2016	Sales - R-077/15-16	20,476.00			
13-Jan-2016	Sales - R-080/15-16	12,338.00			
18-Jan-2016	Sales - R-081/15-16	1,02,883.00			
20-Jan-2016	Sales - R-083/15-16	20,475.00			
20-Jan-2016	Sales - R-084/15-16	1,68,324.00			
20-Jan-2016	Sales - R-085/15-16	12,125.00			
20-Jan-2016	Sales - T.F-059/15-16	1,07,885.00			
20-Jan-2016	Sales - T.F-060/15-16	2,26,282.00			
25-Jan-2016	Sales - T.F-061/15-16	1,49,618.00			
27-Jan-2016	Sales - R-086/15-16	1,77,180.00			
31-Jan-2016	Sales - T.F-063/15-16	2,02,734.00			
31-Jan-2016	Sales - T.F-064/15-16	2,98,451.00			
31-Jan-2016	Sales - T.F-065/15-16	1,62,717.00			
31-Jan-2016	Sales - T.F-066/15-16	1,87,886.00			

FOR, NIRUPAMA ENTERPRISE



PROPRIETOR

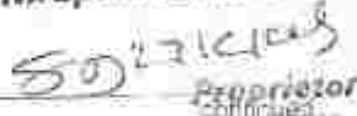
For, H.V. Synthetics (P) Ltd.



Director

For, H.V. Synthetics (P) Ltd. For, Nirupama Enterprise

Director



Proprietor

Continued

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
5-Feb-2016	Sales - R-090/15-16	1,16,052.00	3-Feb-2016	Bank	3,00,000.00
6-Feb-2016	Sales - R-091/15-16	26,200.00		ChequeDD	3-2-2016 3,00,000.00 Dr
4-Feb-2016	Sales - R-092/15-16	46,200.00	6-Feb-2016	Bank	3,00,000.00
10-Feb-2016	Sales - T.F-068/15-16	1,18,622.00		ChequeDD	6-2-2016 3,00,000.00 Dr
10-Feb-2016	Sales - T.F-069/15-16	2,13,057.00	11-Feb-2016	Bank	3,00,000.00
16-Feb-2016	Sales - R-096/15-16	80,720.00		ChequeDD	11-2-2016 3,00,000.00 Dr
18-Feb-2016	Sales - R-097/15-16	2,27,267.00	16-Feb-2016	Bank	3,50,000.00
20-Feb-2016	Sales - T.F-070/15-16	5,41,181.00		ChequeDD	16-2-2016 3,50,000.00 Dr
20-Feb-2016	Sales - T.F-071/15-16	2,03,972.00			
23-Feb-2016	Sales - T.F-073/15-16	3,11,588.00			
25-Feb-2016	Sales - T.F-072/15-16	2,23,010.00			
23-Feb-2016	Sales - T.F-074/15-16	38,458.00			
5-Mar-2016	Sales - R-102/15-16	1,81,523.00	10-Mar-2016	Bank	5,00,000.00
9-Mar-2016	Sales - T.F-075/15-16	3,39,360.00		ChequeDD	10-3-2016 5,00,000.00 Dr
13-Mar-2016	Sales - R-104/15-16	21,000.00			
15-Mar-2016	Sales - T.F-076/15-16	3,16,890.00			
20-Mar-2016	Sales - T.F-077/15-16	3,90,208.00			
31-Mar-2016	LATE FEE CHARGE	30,851.00			
	BEING LATE FEE CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/001 FOR NOVEMBER'15				
31-Mar-2016	LATE FEE CHARGE	10,478.00			
	BEING LATE FEE CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/002 FOR DECEMBER'15				
		2,85,52,886.50			
		2,85,52,886.50			
				Closing Balance	92,39,531.50
					1,73,13,355.00
					2,85,52,886.50

FOR, NIRUPAMA ENTERPRISE

[Signature]
PROPRIETOR

We hereby confirm the above
For, H.V. Synthetics (P) Ltd.

[Signature]
Director

LT. PAN No. AABCH7296M

For, H.V. Synthetics (P) Ltd.

[Signature]

For, Nirupama Enterprise

[Signature]
Proprietor

Director Our LT. PAN No. AARPT6340A



To : H.V.SYNTHETICS PVT.LTD,
225/2, N.H.NO.6
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H.ASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
22/A SHIV SHAKTI ESTATE,
B/H, PRINCE HOTEL,
NAROL CHAR RASTA, NAROL,
AHMEDABAD - 382405

Dear Sir/Madam,

Date: 1-Feb-2017

Sub: Confirmation of Accounts
1-Apr-2016 to 31-Jan-2017

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2016	Opening Balance	1,73,13,356.00			
30-Apr-2016	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/001/16-17 DATE 30/04/2016	12,418.00			
30-Apr-2016	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/002/16-17 DATE 30/04/2016	1,70,039.00			
31-May-2016	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/003/16-17 DATE 31/05/2016	2,25,590.00	10-May-2016	Bank CHQ NO 000224 BANK OF BARODA RECEIVED LATE PAYMENT CHARG AGAINST DEBIT NOTE NO HV/001 DATE 31/03/2016	30,851.00
				Cheque NO 000024 10-5-2016 30,851.00 Dr	
			10-May-2016	Bank CHQ NO 000025 BANK OF BARODA RECEIVED LATE PAYMENT CHARG AGAINST DEBIT NOTE NO HV/002 DATE 31/03/2016	10,479.00
				Cheque NO 000025 10-5-2016 10,479.00 Dr	
			10-May-2016	Bank CHQ NO 000030 BANK OF BARODA RECEIVED LATE PAYMENT CHARG AGAINST DEBIT NOTE NO HV/001/16-17 DATE 30/04/2016	12,418.00
				Cheque NO 000030 10-5-2016 12,418.00 Dr	



FOR, NIRUPAMA ENTERPRISE

[Signature]
PROPRIETOR

For, Nirupama Enterprise

[Signature]
Proprietor

H.V. Synthetics Pvt. Ltd.
[Signature]



Particulars	Debit Amount	Date	Particulars	Credit Amount
		11-May-2016	Bank CHQ NO 848453 CENTRAL BANK OF INDIA RECEIVED LATE PAYMENT CHARG AGAINST DEBIT NOTE NO HV/002/16-17 DATE 30/04/2016 Debit@ 848453 11-5-2016 1,70,939.00 Cr	1,70,939.00
10-Jul-2016 LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/004/16-17 DATE 30/06/2016	2,47,408.00	27-Jun-2016	Bank CHQ NO 103085 CENTRAL BANK OF INDIA BHUDARPURA AHMEDABAD RECEIVED LATE PAYMENT CHARG AGAINST DEBIT NOTE NO HV/003/16-17 DATE 31/05/2016 Credit@ 103085 27-6-2016 2,25,560.00 Cr	2,25,560.00
23-Jul-2016 Bank CHQ NO 648481 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD	20,00,000.00	21-Jul-2016	Bank RECEIVED CHQ FROM H V SYNTHETICS PVT.LTD. CHQ NO 648481 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH A'BAD	20,00,000.00
Others 648481 22-7-2016 20,00,000.00 Cr		28-Jul-2016	Bank RECEIVED CHQ FROM H V SYNTHETICS PVT.LTD. CHQ NO 648482 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH A'BAD Debit@ 648482 28-7-2016 20,00,000.00 Cr	20,00,000.00
22-Jul-2016 Bank KANKARIYA MANINAGER NA SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO 648481	2,000.00	28-Jul-2016	Bank RECEIVED CHQ FROM H V SYNTHETICS PVT.LTD. CHQ NO 648482 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH A'BAD Debit@ 648482 28-7-2016 20,00,000.00 Cr	20,00,000.00
Cheque 648481 28-7-2016 2,000.00 Cr				
28-Jul-2016 Bank CHQ NO 648482 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD	20,00,000.00			
Others 648482 29-7-2016 20,00,000.00 Cr				
30-Jul-2016 Bank KANKARIYA MANINAGER NA SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO 648482	2,000.00			
Cheque 648482 22-7-2016 2,000.00 Cr				
31-Jul-2016 LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/005/16-17 DATE 31/07/2016	2,57,832.00			
5-Aug-2016 Bank CHQ NO 648483 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD	19,00,000.00	4-Aug-2016	Bank RECEIVED CHQ FROM H V SYNTHETICS PVT.LTD. CHQ NO 648483 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH A'BAD	19,00,000.00
Others 648483 5-8-2016 19,00,000.00 Cr		11-Aug-2016	Bank RECEIVED CHQ FROM H V SYNTHETICS PVT.LTD. CHQ NO 648484 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH A'BAD Debit@ 648484 11-8-2016 10,35,560.00 Cr	10,35,560.00
5-Aug-2016 Bank KANKARIYA MANINAGER NA SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO 648483	1,900.00			
Cheque 648483 5-8-2016 1,900.00 Cr				
12-Aug-2016 Bank CHQ NO 648484 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD	10,35,560.00			
Others 648484 12-8-2016 10,35,560.00 Cr				

H V Synthetics (P) Ltd

[Signature]
Director

FOR, NIRUPAMA ENTERPRISE

[Signature]
PROPRIETOR

For, Nirupama Enterprise

[Signature]
Proprietor continued

Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Aug-2016 Bank KANKARIYA MANINAGER NA, SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO. 648484	1,950.00		11-Aug-2016 Bank RECEIVED CHQ FROM H.V. SYNTHETICS PVT LTD. CHQ. NO 648485 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH. A'BAD	15,06,848.00
Cheque 648484 12-8-2016 1,950.00 Cr			Cheque 648485 11-8-2016 15,06,848.00 Dr	
20-Aug-2016 Bank CHQ NO. 648485 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD.	15,06,848.00		26-Aug-2016 Bank RECEIVED CHQ FROM H.V. SYNTHETICS PVT LTD. CHQ. NO 648486 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH. A'BAD	22,10,847.00
Others 648485 20-8-2016 15,06,848.00 Cr			Cheque 648486 26-8-2016 22,10,847.00 Dr	
20-Aug-2016 Bank KANKARIYA MANINAGER NA SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO. 648485	1,530.00		29-Aug-2016 Bank CHQ NO. 648486 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD.	22,10,847.00
Cheque 648485 20-8-2016 1,530.00 Cr			Others 648486 29-8-2016 22,10,847.00 Cr	
29-Aug-2016 Bank CHQ NO. 648486 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD.	22,10,847.00		30-Aug-2016 Bank KANKARIYA MANINAGER NA, SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO. 648486	2,230.00
Others 648486 29-8-2016 22,10,847.00 Cr			Cheque 648486 20-8-2016 2,230.00 Cr	
30-Aug-2016 Bank KANKARIYA MANINAGER NA, SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO. 648486	2,230.00		31-Aug-2016 LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/006/15-17 DATE:31/08/2016	2,71,988.00
Cheque 648486 20-8-2016 2,230.00 Cr				
1-Sep-2016 Bank CHQ NO. 648487 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD.	24,23,458.00		1-Sep-2016 Bank RECEIVED CHQ FROM H.V. SYNTHETICS PVT LTD. CHQ. NO. 648487 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH. A'BAD	24,23,458.00
Others 648487 1-9-2016 24,23,458.00 Cr			Cheque 648487 1-9-2016 24,23,458.00 Dr	
1-Sep-2016 Bank KANKARIYA MANINAGER NA, SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO. 648487	2,500.00		8-Sep-2016 Bank RECEIVED CHQ FROM H.V. SYNTHETICS PVT LTD. CHQ. NO. 648488 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH. A'BAD	20,45,325.00
Cheque 648487 1-9-2016 2,500.00 Cr			Cheque 648488 8-9-2016 20,45,325.00 Dr	
1-Sep-2016 Bank CHQ NO. 648488 RETURN CENTRAL BANK OF INDIA, BHUDARPURA BRANCH, AHMEDABAD.	20,45,325.00		16-Sep-2016 Bank RECEIVED CHQ FROM H.V. SYNTHETICS PVT LTD. CHQ. NO. 648489 CENTRAL BANK OF INDIA, BHUDARPURA BRANCH. A'BAD	12,48,981.00
Others 648488 9-9-2016 20,45,325.00 Cr			Cheque 648489 16-9-2016 12,48,981.00 Dr	
9-Sep-2016 Bank KANKARIYA MANINAGER NA, SA BANK LTD. CHQ RETURN CHARG DEBIT CHQ NO. 648488	2,050.00			
Cheque 648488 9-9-2016 2,050.00 Cr				



(Signature)

FOR, NIRUPAMA ENTERPRISE
(Signature)
PROPRIETOR

For, Nirupama Enterprise
(Signature)
Proprietor



No	Particulars	Debit Amount	Date	Particulars	Credit Amount
	Bank	12,48,861.00			
	CHQ. NO. 648489 RETURN				
	CENTRAL BANK OF INDIA				
	BHUDARPURA BRANCH				
	AHMEDABAD				
	Others 648489	12,48,861.00	17-9-2016		
	Bank	160.00			
	KANKARIYA MANINAGER NA				
	SALBANK LTD. CHQ. RETURN				
	CHARG DEBIT CHQ. NO. 648489				
	Cheque 648488	160.00	17-9-2016		
30-Sep-2016	LATE PAYMENT CHARGE	2,67,351.00			
	BEING LATE PAYMENT				
	CHARGE RECEIVABLE AS PER				
	DEBIT NOTE NO HV/007/15-17				
	DATE 30/09/2016				
31-Oct-2016	LATE PAYMENT CHARGE	2,80,422.00			
	BEING LATE PAYMENT				
	CHARGE RECEIVABLE AS PER				
	DEBIT NOTE NO HV/008/16-17				
	DATE 31/10/2016				
30-Nov-2016	LATE PAYMENT CHARGE	2,78,525.00			
	BEING LATE PAYMENT				
	CHARGE RECEIVABLE AS PER				
	DEBIT NOTE NO HV/009/16-17				
	DATE 30/11/2016				
31-Dec-2016	LATE PAYMENT CHARGE	2,88,021.00			
	BEING LATE PAYMENT				
	CHARGE RECEIVABLE AS PER				
	DEBIT NOTE NO HV/010/16-17				
	DATE 31/12/2016				
31-Jan-2017	LATE PAYMENT CHARGE	2,93,335.00			
	BEING LATE PAYMENT				
	CHARGE RECEIVABLE AS PER				
	DEBIT NOTE NO HV/011/16-17				
	DATE 31/01/2017				
		3,72,03,494.00			
		3,72,03,494.00			
				Closing Balance	1,77,22,272.00
					1,94,81,222.00
					3,72,03,494.00

FOR, NIRUPAMA ENTERPRISE

Solanki
PROPRIETOR



I/We hereby confirm the above

For, M. V. Synthetics Pvt. Ltd.

Chanda

For, Nirupama Enterprise *Yours faithfully,*

Solanki
Proprietor



To : H.V.SYNTHETICS PVT.LTD.
225/2, N.H.NO 6
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H.ASOPALAV HOTEL
NAROL CHAR RASTA,NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A,SHIV SHAKTI ESTATE,
B/H, PRINCE HOTEL,
NAROL CHAR RASTA,NAROL,
AHMEDABAD - 382405

Dear Sir/Madam,

Dated: 1-Apr-2017

Sub: Confirmation of Accounts
1-Feb-2017 to 31-Mar-2017

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Feb-2017	Opening Balance	1,94,81,222.00			
20-Feb-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/012/16-17 DATE 28/02/2017	2,69,001.00			
31-Mar-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV/0613/16-17 DATE 31/03/2017	3,01,935.00			
		2,00,52,158.00			
		2,00,52,158.00		Closing Balance	2,00,52,158.00
					2,00,52,158.00



I/We hereby confirm the above

I.T. PAN No: AABCH7296M

FOR. NIRUPAMA ENTERPRISE

PROPRIETOR



Yours faithfully,

Our I.T. PAN No: AARPT8640A



To : H.V.SYNTHETICS PVT.LTD,
225/2,N.H.NO.8
SARKHEJ-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H.ASOPALAV HOTEL
NAROL CHAR RASTA,NAROL
AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
30/A,SHIV SHAKTI ESTATE,
B/H,PRINCE HOTEL,
NAROL CHAR RASTA,NAROL
AHMEDABAD - 382405

Dear Sir/Madam,

Dated: 1-Jul-2017

Sub: Confirmation of Accounts
1-Apr-2017 to 30-Jun-2017.

Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period.

Kindly return 3 copies stating your I.T. Permanent A/c No., duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2017	Opening Balance	2,00,52,156.00			
30-Apr-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-001/17-18 DATE 30/04/2017	2,86,882.00			
31-May-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-002/17-18 DATE 31/05/2017	3,11,056.00			
30-Jun-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-003/17-18 DATE 30/06/2017	3,05,853.00			
		2,09,65,559.00		Closing Balance	2,09,65,559.00
		2,09,65,559.00			2,09,65,559.00

FOR, NIRUPAMA ENTERPRISE

[Signature]
PROPRIETOR

Closing Balance 2,09,65,559.00
2,09,65,559.00

I/We hereby confirm the above

For, H.V. Synthetics (P) Ltd

[Signature]
Director



Yours faithfully

[Signature]

I.T. PAN No. : AABCH7298M

Our I.T. PAN No. AARPT8640A

To: H.V.SYNTHETICS PVT.LTD.
 2252,K.H.NO.3
 SARGHEJ-NAROL HIGHWAY ROAD
 NEAR NEW KASHIRAM MILLS,
 B/H,ASOPALAV HOTEL,
 NAROL CHAR RASTA,NAROL
 AHMEDABAD - 382405

From: NIRUPAMA ENTERPRISE
 30/A,SHIV SHAKTI ESTATE,
 B/H,PRINCE HOTEL,
 NAROL CHAR RASTA,NAROL,
 AHMEDABAD - 382405

Dear Sir/Madam,

Date: 1-Oct-2017

Sub: Confirmation of Accounts
 1-Apr-2017 to 30-Sep-2017

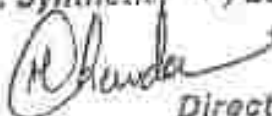
Given below is the details of your Accounts as standing in my/our Books of Accounts for the above mentioned period

Kindly return 3 copies stating your I.T. Permanent A/c No. duly signed and sealed, in confirmation of the same. Please note that if no reply is received from you within a fortnight, it will be assumed that you have accepted the balance shown below.

Date	Particulars	Debit Amount	Date	Particulars	Credit Amount
1-Apr-2017	Opening Balance	2,00,52,155.00			
30-Apr-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-001/17-18 DATE 30/04/2017	2,60,862.00			
21-May-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-002/17-18 DATE 31/05/2017	3,11,086.00			
30-Jun-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-003/17-18 DATE 30/06/2017	3,05,663.00			
31-Jul-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-004/17-18 DATE 31/07/2017	3,30,516.00			
11-Aug-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-005/17-18 DATE 31/08/2017	3,25,415.00			
30-Sep-2017	LATE PAYMENT CHARGE BEING LATE PAYMENT CHARGE RECEIVABLE AS PER DEBIT NOTE NO HV-006/17-18 DATE 30/09/2017	3,19,732.00			
		2,19,31,221.00			
				Closing Balance	2,19,31,221.00
		2,19,31,221.00			

(We hereby confirm the above
 of H. V. Synthetic (P) Ltd.

Yours faithfully,


 Director

I.T. PAN No.: AABCH7296M




 I.T. PAN No.: AARPT6640A

FOR, NIRUPAMA ENTERPRISE


 PROPRIETOR

NIRUPAMA ENTERPRISE
30/A, SHIV SHAKTI ESTATE,
B/H, PRINCE HOTEL,
NAROL CHAR RASTA, NAROL,
AHMEDABAD - 382405

H.V. SYNTHETICS PVT.LTD.
Ledger Account
225/2 N.H. NO.8
SARKHEL-NAROL HIGHWAY ROAD
NEAR NEW KASHIRAM MILLS,
B/H ASOPALAV HOTEL
NAROL CHAR RASTA, NAROL
AHMEDABAD - 382405

1-Oct-2017 to 31-Dec-2017

Date	Particulars	Vch Type	Vch No.	Debit	Page 1 Credit
1-10-2017	To Opening Balance:			2,19,31,221.00	
31-10-2017	To LATE PAYMENT CHARGE	Journal	104	3,35,277.00	
30-11-2017	To LATE PAYMENT CHARGE	Journal	118	3,29,422.00	
31-12-2017	To LATE PAYMENT CHARGE	Journal	130	3,45,438.00	
	By Closing Balance			2,29,41,358.00	2,29,41,358.00
				2,29,41,358.00	2,29,41,358.00

FOR. NIRUPAMA ENTERPRISE


PROPRIETOR